

**COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED TRIBES  
(2009-2010)**

**(FIFTEENTH LOK SABHA)**

**FIFTH REPORT**

**ON**

**MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)**

**Action taken by the Government on the recommendations contained in the Twenty-fourth Report (Fourteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes - "Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas".**

**Presented to Lok Sabha on 11.03.2010  
Laid in Rajya Sabha on 10.03.2010**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**March, 2010/Phalguna, 1931 (Saka)**

**CONTENTS**

	Page
COMPOSITION OF THE COMMITTEE.....	(iii)
INTRODUCTION.....	(v)

**Part-I**

CHAPTER I	Report.....
CHAPTER II	Recommendations/Observations which have been accepted by the Government. ....
CHAPTER III	Recommendations/Observations which the Committee do not desire to pursue in view of the replies of the Government.....
CHAPTER IV	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration.....
CHAPTER V	Recommendations/Observations in respect of which final replies of the Government have not been received .....

**APPENDICES**

- (i) Minutes of the sitting of the Committee held on 19<sup>th</sup> January, 2010 Appendix I
- (ii) Analysis of the Action Taken by the Government on the recommendations contained in the Twenty-fourth Report (Fourteenth Lok Sabha) Appendix III
- (iii) Annexure A to N

**Part-II**

CHAPTER I	Report .....
CHAPTER II	Recommendations/Observations which have been accepted by the Government .....
CHAPTER III	Recommendations/Observations which the Committee do not desire to pursue in view of the replies of the Government .....
CHAPTER IV	Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration .....
CHAPTER V	Recommendations/Observations in respect of which final replies of the Government have not been received .....

**APPENDICES**

- (i) Minutes of the sitting of the Committee held on 27<sup>th</sup> January, 2010 Appendix II
- (ii) Analysis of the Action Taken by the Government on the recommendations contained in the Twenty-fourth Report (Fourteenth Lok Sabha) Appendix IV
- (iii) Annexure I to III .....

## INTRODUCTION

I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to finalise and submit the report on their behalf, present this Fifth Report (Fifteenth Lok Sabha) on action taken by the Government on the recommendations contained in their Twenty-fourth Report (Fourteenth Lok Sabha) on the Ministry of Human Resource Development (Department of School Education and Literacy) regarding “Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas”.

2. The Report has been bifurcated into two parts Part-I Report is pertaining to Action Taken Report of Kendriya Vidyalaya Sangathan (KVS) and Kendriya Vidyalayas and Part-II is pertaining to Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas.

3. The Report (Part-I and Part-II) was considered and adopted by the Committee on 19<sup>th</sup> January and 27<sup>th</sup> January, 2010 respectively (Appendix I-II).

4. The Report pertaining to Part-I and Part-II has been divided into the following Chapters:-

- I. Report
- II. Recommendations/observations which have been accepted by the Government.
- III. Recommendations/observations which the Committee do not desire to pursue in view of replies of the Government.
- IV. Recommendations/observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration.
- V. Recommendations/observations in respect of which final replies of the Government have not been received.

5. An analysis of the Action Taken by the Government on the recommendations contained in the Twenty-fourth Report (Fourteenth Lok Sabha) of the Committee Part-I is given in Appendix-III and Part-II is in Annexure-C. It would be observed therefrom that out of 23 recommendations made in the report, 10 recommendations i.e. 43 percent have been accepted by the Government. The Committee do not desire to pursue 10 recommendations i.e. 43 percent of the total recommendations in view of the replies of the Government. There are 3 recommendations i.e. 14 percent in respect of which replies of the Government have not been accepted by the Committee and require further reiteration.

6. It would be observed from Part-II Report that out of 25 recommendations made in the report 8 recommendations i.e. 32 percent have been accepted by the Government. The Committee do not desire to pursue 12 recommendations i.e. 48 percent of the total recommendations in view of the replies of the Government. There are 5 recommendations i.e. 20 percent in respect of which replies of the Government have not been accepted by the Committee and require further reiteration and in respect of 2 i.e. 8 percent of total recommendations, final replies of the Government have not been received.

**New Delhi;**  
**March, 2010**  
**Phalguna, 1931(Saka)**

**(GOBINDA CHANDRA NASKAR)**  
**Chairman**  
**Committee on the Welfare**  
**of Scheduled Castes and**  
**Scheduled Tribes**

**COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND  
SCHEDULED TRIBES (2009-2010)**

Shri Gobinda Chandra Naskar – Chairman

**MEMBERS**

**Lok Sabha**

2. Shri M. Anandan
3. Shri Tara Chand Bhagora
4. Shri S.K. Bwiswmuthiary
5. Shri Harishchandra Chavan
6. Shri Bhudeo Choudhary
7. Shri Biren Singh Engti
8. Shri Eknath Mahadeo Gaikwad
9. Smt. Paramjit Kaur Gulshan
10. Shri Kamal Kishor 'Commando'
11. Shri Virendra Kumar
12. Dr. Chinta Mohan
13. Shri Sohan Potai
14. Shri Gajendra Singh Rajukhedi
15. Shri Ashok Kumar Rawat
16. Shri Bajju Ban Riyan
17. Shri Tufani Saroj
18. Shri Kodikkunnil Suresh
19. Shri Sajjan Singh Verma
20. Shri Bahusaheb Rajaram Wakchaure

**Rajya Sabha**

21. Shri Krishan Lal Balmiki
22. Shri Lalhming Liana
23. Shri Mukut Mithi
24. Shri D. Raja
25. Shri Praveen Rashtrapal
26. Shri Thomas Sangma
27. Shri Veer Singh
28. Ms. Sushila Tiriya
29. Shri Brij Bhushan Tiwari
30. Miss Anusuiya Uikey

**SECRETARIAT**

1. Dr. R.K. Chadha – Joint Secretary
2. Ms. J.C. Namchoy – Director
3. Smt. Maya Lingi – Deputy Secretary

## **CHAPTER I**

### **REPORT**

#### **PART - I**

This Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes deals with the action taken by the Government on the recommendations contained in their Twenty-fourth Report (Fourteenth Lok Sabha) on the Ministry of Human Resource Development (Department of School Education and Literacy) regarding "Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas." The Report was presented in two parts. Part I report pertained to reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS) and Kendriya Vidyalayas.

1.2 The Twenty-fourth Report was presented to Lok Sabha on 1<sup>st</sup> December, 2007. It contained altogether 50 recommendations/observations, out of which 23 pertained to Part-I report. Replies of the Government in respect of 23 recommendations/observations contained in Part-I Report have been examined and may be categorised as under:-

#### **Part - I**

- (i) Recommendations/Observations which have been accepted by the Government (Sl. Nos. 1, 3, 6, 8, 10, 11, 14, 17, 19 and 21).
- (ii) Recommendations/Observations which the Committee do not desire to pursue in the light of the replies received from the Government (Sl. Nos. 2, 4, 5, 7, 12, 13, 18, 20, 22 and 23).

- (iii) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration (Sl. No. 9, 15 and 16).
- (iv) Recommendations/Observations in respect of which final replies of the Government have not been received (Nil).

1.3 The Committee will now deal with the Action Taken by the Government on some of the recommendations which need reiteration or comments.

### **Organisational set-up of Kendriya Vidyalaya Sangathan**

#### **Recommendation (Sl. No. 1, Para No. 1.17)**

1.4 The Committee note that the Memorandum of Association and Rules of Kendriya Vidyalaya Sangathan have provision to nominate one SC and one ST educationist in the Kendriya Vidyalaya Sangathan and its Board of Governors. The Committee also note that as per norms prescribed, one member of each Vidyalaya Management Committee should have a SC/ST officer belonging to Class-I service or, if not available, it is to be represented by the minority community. The Committee feel that restricting the representation of SC and ST only to Class-I officers from these categories should not be the only criteria for nomination. The Committee recommend that eminent SC/ST persons from various fields like education, culture, etc. in the areas/towns where Kendriya Vidyalayas are located, should also be nominated as member of Vidyalaya Management Committee, as also on the various Committees of Kendriya Vidyalayas. The Committee also desire that local M.P. should always be nominated as a member in Vidyalaya Management Committee as it is the practice in Vidyalaya Advisory Committee (VAC) of all Navodaya Vidyalayas. The Committee would like to be apprised of the present composition of the General Body, Board of Governors, various committees of Kendriya Vidyalaya Sangathan and Kendriya Vidyalayas with representation of Scheduled Castes and Scheduled Tribes therein.



### **Reply of the Government**

1.5 The names of the existing members of General Body of KVS and its Board of Governors are given in Annexure-'A' & "A1".

1.6 The names of the existing members of the three standing Committees of KVS viz., the Academic Advisory Committee, Finance Committee and the Works Committee are given in Annexure-'B', C' & 'D'. Details of other Committees have been indicated in Annexure E to Annexure L.

1.7 Regarding nomination of eminent SC/ST persons from various fields like education, culture etc. and also local MP in the Vidyalaya Management Committee, the recommendation of the Committee has been noted by the Ministry and will be placed before their Board of Governors for appropriate decision.

### **Comments of the Committee**

**1.8 The Committee note that existing General Body of Kendriya Vidyalaya Sangathan and its Board of Governors have Members belonging to Scheduled Castes and Scheduled Tribes. The Committee also observe that their recommendation to nominate eminent SC/ST persons from various fields like education, culture, etc. and also local MPs in the Vidyalaya Management Committee has been noted and would be placed before the Board of Governors for appropriate decision. The Committee should be apprised of the decision taken by the Board of Governors.**

## **Enrolment**

### **Recommendation (Sl. No. 6, Para No. 2.21)**

1.9 The Committee further note that the admission notice is published in all the local newspapers of the areas and a copy of the notice is sent to all the Departments of the Central Government and State Governments for information. The Committee would like that copies of such notices should also be sent to the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes for information of its members.

### **Reply of the Government**

1.10 The admission process for academic year 2008-09 was commenced on 15<sup>th</sup> February, 2008 and continued upto 31<sup>st</sup> July 2008. Necessary instructions had been issued by KVS to all the Regional Offices to submit consolidated report alongwith the copies of notice to them for onward transmission to the Committee.

### **Comments of the Committee**

**1.11 The Committee have not yet received the consolidated report as also copies of notice supposed to have been sent for their information. The Committee, therefore, would like the Ministry to follow-up with KVS/Regional Offices to send the consolidated report alongwith copies of notices of admission process for academic year 2008-09 onwards for their information.**

## **Promotion**

### **Recommendation (Sl. No. 8, Para No. 3.26)**

1.12 The Committee note that for teaching and secretarial posts in Kendriya Vidyalaya Sangathan (KVS), appointment is done by direct recruitment as well as by promotion. The Committee also note that 15 percent and 7.5 percent of posts are reserved for SCs/STs for

appointment both through direct recruitment and by promotion in all teaching and non-teaching posts. Despite having provided reservation for SCs/STs since 1970, the Committee note that there has been huge shortfall every year both in direct recruitment and vacancies filled through promotion in almost all categories of posts in Kendriya Vidyalaya Sangathan. The reasons are attributed to non-availability of suitable SC/ST candidates and unwillingness of selected SC/ST candidates to join or remain in service as they find some other better opportunities. The reason for not filling up promotional quota is reported to be paucity of eligible SC/ST candidates for the posts of Principal and PGTs in the feeder cadre. Such reasons are hardly convincing to the Committee. In fact, it reflects on the lackadaisical attitude of KVS over the years in not making adequate efforts to attract enough SC/ST candidates to apply for direct posts, and consequently leading to shortfall of eligible candidates in feeder cadre. In such a situation, the Committee feel the KVS have no other option but to fill up the promotional post through direct recruitment as per Office Memorandum No. AB(14017/30/89-Estt.(RR) dt. 10.7.90. The Committee, therefore, recommend that if requisite number of candidates belonging to SCs/STs are not found in the feeder cadre for promotion to the next grade, the KVS should fill up the shortfall by diverting the promotional posts temporarily to direct recruitment. The Committee also recommend that efforts should also be made to ensure prescribed representation of SCs and STs in the services of Kendriya Vidyalayas/Kendriya Vidyalaya Sangathan by filling up all SC/ST posts by direct recruitment by fixing a time limit.

### **Reply of the Government**

1.13 The recruitment of Teaching Posts and Secretarial Posts is done centrally through direct recruitment since 1999 and that 15% and 7.5% of posts are reserved for Scheduled Castes & Schedule Tribes for appointment by direct recruitment and promotion. To cover up the shortfall of reserved vacancies of SCs/STs, an advertisement was published for

filling up of backlog reserved vacancies of SCs/STs in the Employment News (Weekly) in its issue dated 30 Sept – 6 Oct 2006 and 11-17 Nov 2006 for Teaching Posts and Secretarial Posts respectively. For filling up the various Teaching Posts and Miscellaneous Teaching Posts, an advertisement was published in the Employment News (Weekly) in its issue dated 12-18 January, 2008. Another advertisement for filling up of backlog reserved vacancies of SCs and STs was published in Employment News (Weekly) in its issue dated 15-21 March, 2008.

1.14 The outcome of the special recruitment drive to fill up the backlog reserved vacancies advertised during Oct./Nov., 2006 is as follows:

NO.OF VACANCEIS ADVERTISED UNDER BACKLOG VACANCIES FOR THE YEAR 2006-07 AND NO. OF CANDIDATES SELECTED AGAINST THE ADVERTISEMENT PUBLISHED IN EMPLOYMENT NEWS IN THE YEAR 2006.

No. of backlog vacancies advertised during the year 2006-07					No. of candidates selected against the backlog vacancies		
Sl.No.	Name of Post	SC	ST	Total	SC	ST	Total
<b>PGTs</b>							
1	MATHS	42	26	68	06	0	06
2	PHYSICS	41	26	67	41	07	48
3	CHEMISTRY	30	26	56	30	11	41
4	BIOLOGY	09	14	23	09	14	23
5	ENGLISH	21	15	36	21	15	36
6	HINDI	12	13	25	12	13	25
7	HISTORY	07	0	07	06	0	06
8	GEOGRAPHY	05	03	08	05	03	08
9	ECONOMICS	03	12	15	03	12	15
10	COMMERCE	10	01	11	10	01	11
<b>TGTs</b>							
1	MATHS	100	89	189	92	26	118
2	BIOLOGY	20	44	64	17	18	35
3	HINDI	0	37	37	0	16	16
4	S. ST.	0	14	14	0	07	07
5	ENGLISH	64	91	155	55	28	83
6	SANSKRIT	13	39	52	12	15	27
1	LIBRARIAN	05	27	32	05	17	22
2	DRG. TR.	0	19	19	0	16	16
3	W.E.T.	51	51	102	47	04	51
4	P.E.T.	58	41	99	48	25	73
5	P.R.T.	449	469	918	449	149	598
6	MUSIC TR.	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	PRINCIPAL	0	24	24	0	24	24
3	HINIDI TRANSLATOR	01	01	02	01	0	01
4	JR. STENO	01	02	03	01	01	02

5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
	<b>TOTAL</b>	<b>983</b>	<b>1195</b>	<b>2178</b>	<b>904</b>	<b>434</b>	<b>1338</b>

### **Comments of the Committee**

**1.15** The Committee note that despite the number of candidates selected under the backlog vacancies in the year 2006 the shortfall of SC and ST candidates persisted in TGTs Maths, Biology, English Sanskrit, Librarian, WET, PET, PRT, Music Teacher etc. The Committee also note that for filling up the various teaching posts and miscellaneous teaching post was published in the Employment News (Weekly) its issue dated 12<sup>th</sup> to 18<sup>th</sup> January, 2008 and that another advertisement for filling-up of backlog reserved vacancies of SCs and STs was published in Employment News (Weekly) in its issue dated 15<sup>th</sup> to 21<sup>st</sup> March 2008. The Committee should be apprised of the details of posts advertised and actually filled up through those above Advertisements. The Committee also recommend that Special Recruitment Drive should be conducted as soon as SC and ST backlog vacancies occur. The Committee should also be apprised whether the promotional posts as recommended have been converted temporarily to direct recruitment posts for SCs STs.

### **Recruitment Procedure**

#### **Recommendation (Sl. No. 9, Para No. 3.27)**

**1.16** The Committee have been informed that the job of cleanliness in Kendriya Vidyalayas/Regional Offices/Headquarters Office has been privatised and that the service is being executed by hiring private agencies. The Committee feel that hiring private agencies for job of cleaning in Kendriya Vidyalayas/Regional Offices/ Headquarters Office does not seem to be a favourable decision for SC/ST people as they were the ones who used to do this kind of job and the private agencies for all purposes are not bound to

employ these very people for the job, and may hire people of their choice. The Committee are all the more disheartened by the fact that Kendriya Vidyalaya Sangathan do not have the record of contract labourers including that of SCs/STs among them, doing the work of safaiwalas in KVS. As the work of cleanliness was previously being done mostly by SC/ST people, the Committee feel that the Kendriya Vidyalaya Sangathan are socially bound to see that after entrusting the job of cleanliness to private agencies, the livelihood of these people have not been adversely affected. The Committee recommend that KVS should ensure that labourers hired for cleaning purposes belong to SC/ST people and that NGOs working for SC/ST are also involved in the process. Proper record of all hired contract labourers are properly maintained. The Committee also urge the KVS to review the existing system of hiring private agencies for cleanliness purposes if sufficient number of SC/ST people are not being hired by them.

#### **Reply of the Government**

1.17 KVS has submitted that the contractor M/s. Watchers & Keepers engaged in hiring labourers had informed that out of 9 labourers hired by them, 7 belong to SC/ST category. Proper record has been maintained.

#### **Comments of the Committee**

**1.18 The Committee note that KVs has engaged the M/s Watchers & Keepers in hiring labourers for cleanliness purpose. The Committee, however, are confused that only 9 labourers have been hired to undertake cleaning job in KVS. The Committee should, therefore, be apprised whether the position include information in regard to Regional offices/Headquarters office/Kendriya Vidyalayas situated all over the country since it was reported earlier that job of cleanliness has been outsourced and that the service is being executed by hiring private agencies. The Committee note that the Ministry have also not responded to our recommendation to**

**review the existing system of hiring private agencies for cleaning purposes in KVS. The Committee, therefore, reiterate their earlier recommendation. The Committee should also be apprised of the latest position about hiring of SC/ST labourers by the private agency in Regional Offices, Kendriya Vidhyalayas and other Offices.**

### **Staff Strength and Shortfall**

#### **Recommendation (Sl. No. 12, Para No. 3.30)**

1.19 The Committee note that the representation of SCs and STs was below the prescribed quota to the recruitment made to Group A, B, C and D posts during the years 2003-04, 2004-05, 2005-06 and 2006-07. According to the statement furnished to the Committee, not a single ST candidate was appointed in Group A category in the years 2003-04, 2005-06 and 2006-07 as also SC candidate in the years 2005-06 and 2006-07. The Committee also note that in case of Group D posts, no SC/ST recruitment was made in the years 2005-06 and 2006-07 even though certain number of Group D posts had been reserved for these categories. The Committee desire to know the reasons as to why no recruitment was made in Group D category while there is no dearth of SC/ST candidates to fill Group D posts at local and regional level. Therefore, the Committee recommend that responsibility be fixed for not filling up the vacancies even in case of Group D posts. The Committee recommend that all Group D posts should be filled within three months of presentation of the report.

#### **Reply of the Government**

1.20 KVS has maintained the roster for Group A and B as per rules and signed by their Liaison Officer. There was surplus situation in Group 'D' Cadre and certain services were outsourced by KVS, recruitment could not take place. The Group 'D' employees working on surplus basis in different Kendriya Vidyalayas are being re-deployed as per the vacancies created due to opening of new Kendriya Vidyalayas, promotion, death, retirement, etc.

Since they are low paid employees, measures are taken to redeploy them to nearby Kendriya Vidyalayas against available vacancies. This exercise will be completed very soon and the vacancies remaining thereafter will be filled up as early as possible as per KVS recruitment rules. With regard to not filling up the vacancies of Group D, KVS has submitted that there is no deliberate/intentional lapse on the part of any official/officer of KVS in this regard. However, it was due to circumstances in view of surplus situation of Group D in KVS, the post could not be filled up.

### **Comments of the Committee**

**1.21 The Committee desire that compliance of guidelines in regard to Group D recruitment such as prescribed percentage of SC/ST candidates should be followed by KVS. The Committee also desire to know whether permission was sought by KVS for outsourcing the Group D posts. The Committee should be apprised of the latest position in regard to recruitment of SC/ST candidates in all Groups of posts.**

### **Recommendation (Sl. No. 14, Para No. 3.32)**

1.22 The Committee had been informed through post evidence reply that the position of backlog vacancies would be reviewed and, if necessary, special recruitment would be undertaken. The Committee would, therefore, like to be apprised whether special recruitment drive has been undertaken in view of their submission or in pursuance to O.M. No. 36038/1/2004-Est(Res) dated the 5<sup>th</sup> August, 2004 issued by the Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training together with the outcome of such an exercise.



### **Reply of the Government**

1.23 An advertisement was published in the Employment News (Weekly) in its issue dated 30 Sep. – 6 Oct. 2006 for Special Recruitment Drive to fill up backlog reserved vacancies for SCs/STs and again an advertisement was published in the Employment News (Weekly) in its issue dated 15 – 21 March, 2008 to fill up the backlog reserved vacancies of SCs/STs. Details of special recruitment drive for filling up of backlog reserved vacancies of SCs/STs in KVS upto 2007-08 is placed at Annexure N.

### **Comments of the Committee**

1.24 In the Appendix attached with the reply, the Committee note that in the first round of Special Recruitment Drive for Direct Recruitment, 2223 (SC-1014 + ST-1209) vacancies had been advertised pursuant to the instruction from Ministry of HRD. At the end of the entire process, it has been reported that 1015 (SC-724 + ST-291) reserved posts were filled up by way of direct recruitment. In case of promotion, KVS promoted 373 (SC-250 + ST-123) against backlog vacancies of 420 (SC-252 + ST-168). In case of second round of Special Recruitment Drive, advertisement for Direct Recruitment was issued in March 2008 for filling up of backlog reserved vacancies of 262 posts (SC-56 + ST-206). It has been reported that the result of written examination have not been received from the recruiting agency and that it was supposed to conduct interviews during January-February 2009. In regard to backlog vacancies meant for promotions, it has been stated that out of 382 (SC-228 + ST-154), 202 (SC-168 + ST-34) vacancies had been filled up. It has also been stated that the third round of Special Recruitment Drive in all probabilities will commence in

**March 2009. As per the Circular issued by the DOPT, it has been reported that each Ministry is supposed to notify Liaison Officer to inspect the roster registers of all the establishments under the concerned Ministry. However, no Liaison Officer has been appointed by the Ministry of Human Resource Development. The Committee should be provided with details of Group of posts which have been advertised and filled up during those Special Recruitment Drives conducted earlier. The Committee should also be apprised of the details of posts advertised and filled by SC/ST candidates during the Special Recruitment Drive conducted during March 2008. They should also be apprised of the position of the third round of Special Recruitment Drive which was supposed to be held in March 2009. The Committee should also be apprised whether the Liaison Officer has been notified by the Ministry of Human Resource Development.**

**Recommendation (Sl. No. 15, Para No. 3.33)**

1.25 The Committee note with dismay that there is no record available in KVS Headquarters about the shortfall/backlog of reserved vacancies for SCs/STs under various categories. As such, the reservation roster has been prepared based on staff in position as on 01.01.2005 and accordingly shortfall calculated and informed to the Ministry of Human Resource Development. The Committee are perturbed by the callous attitude of KVS as also of Ministry of Human Resource Development who did not deem fit to keep record of backlog vacancies of SCs/STs under various categories all these years. It seems, the exercise was taken up only because KVS was being examined by this Committee. The Committee strongly feel that by not maintaining record of the backlog vacancies reserved for SCs and STs, the KVS and the Ministry have failed in their constitutional obligation towards socio economic development of SCs and STs. The Committee feel that such inaction by the persons concerned from top to bottom can not be

overlooked. The Committee, therefore, recommend that the Ministry should see that the responsibility is fixed for inaction in the Ministry and in the KVS and an action taken report in the matter submitted to the Committee. The Committee also recommend that the reservation rosters prepared as on 01.01.2005 should be carefully checked and for that purpose, liaison officers in the Ministry as also in Headquarters and regional offices of KVS, should also be involved. The Committee also desire that the Ministry should issue fresh directions for proper maintenance of reservation rosters and checking of the same periodically by the liaison officers. The Committee may also be apprised of the outcome of recruitment to the posts of teaching and non teaching categories reported to have been advertised as stated in their communication dated the 30<sup>th</sup> October, 2006. The Committee may also be apprised of the position in regard to backlog vacancies in promotions.

### **Reply of the Government**

1.26 The rosters of officers of above categories in KVS are being maintained as per rules and the same are put up to the Liaison Officer, KVS who in token of its checking countersigned the same.

1.27 Dr. G.L. Jambulkar, Deputy Educational Adviser, Department of School Education & Literacy of this Ministry has been nominated as Liaison Officer to look after the matters concerning SCs and STs in Kendriya Vidyalaya Sangathan.

1.28 Regarding the special recruitment drive conducted for filling up the backlog reserved vacancies for SCs/STs which were advertised during Oct./Nov.,2006, the outcome is as follows:

NO.OF VACANCEIS ADVERTISED UNDER BACKLOG VACANCIES FOR THE YEAR 2006-07 AND NO. OF CANDIDATES SELECTED AGAINST THE ADVERTISEMENT PUBLISHED IN EMPLOYMENT NEWS IN THE YEAR 2006.

No. of backlog vacancies advertised during the year 2006-07					No. of candidates selected against the backlog vacancies		
Sl.No.	Name of Post	SC	ST	Total	SC	ST	Total
	<b>PGTs</b>						
1	MATHS	42	26	68	06	0	06
2	PHYSICS	41	26	67	41	07	48
3.	CHEMISTRY	30	26	56	30	11	41
4.	BIOLOGY	09	14	23	09	14	23
5	ENGLISH	21	15	36	21	15	36
6	HINDI	12	13	25	12	13	25
7	HISTORY	07	0	07	06	0	06
8	GEOGRAPHY	05	03	08	05	03	08
9	ECONOMICS	03	12	15	03	12	15
10	COMMERCE	10	01	11	10	01	11
	<b>TGTs</b>						
1	MATHS	100	89	189	92	26	118
2	BIOLOGY	20	44	64	17	18	35
3	HINDI	0	37	37	0	16	16
4	S. ST.	0	14	14	0	07	07
5	ENGLISH	64	91	155	55	28	83
6	SANSKRIT	13	39	52	12	15	27
1	LIBRARIAN	05	27	32	05	17	22
2	DRG. TR.	0	19	19	0	16	16
3	W.E.T.	51	51	102	47	04	51
4	P.E.T.	58	41	99	48	25	73
5	P.R.T.	449	469	918	449	149	598
6	MUSIC TR.	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	PRINCIPAL	0	24	24	0	24	24
3	HINIDI TRANSLATOR	01	01	02	01	0	01
4	JR. STENO	01	02	03	01	01	02
5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
	<b>TOTAL</b>	<b>983</b>	<b>1195</b>	<b>2178</b>	<b>904</b>	<b>434</b>	<b>1338</b>

1.29 The position regarding backlog vacancies in promotion are as follows:

BACKLOG VACANCIES TO BE FILLED UP BY PROMOTION UPTO THE YEAR 2005-06  
(PRTs / HMs TO TGTs)

Sl. No.	Name of the Post (TGT)	Scheduled Castes		Scheduled Tribes	
		Vacant	Recommended by DPC	Vacant	Recommended by DPC
1.	SCIENCE	31	30(1 PENDING)	16	01

2.	ENGLISH	0	0	01	01
3.	HINDI	0	0	01	01
4.	MATHS	52	01	19	0
5.	SANSKRIT	0	0	01	01
6.	SOCIAL STUDIES	0	0	0	0
<b>TOTAL</b>		<b>83</b>	<b>31(1PENDING)</b>	<b>38</b>	<b>04</b>

FILLING-UP OF UNFILLED BACKLOG VACANCIES FOR SCs/STs UPTO THE YEAR 2005-06 FOR THE POST OF PGT BY PROMOTION DURING THE YEAR 2007-08

Sl. No.	Subject	BACKLOG VACANCIES		
		Scheduled Castes	Scheduled Tribes	TOTAL
1.	BIOLOGY	01	04	05
2.	CHEMISTRY	08	16	24
3.	ENGLISH	0	01	01
4.	MATHS	14	17	31
5.	PHYSICS	16	12	28
<b>TOTAL</b>		<b>39</b>	<b>50</b>	<b>89</b>

1.30 It is submitted that the names of eligible TGTs under SCs/ STs category who have been appointed upto the year 31.12.2003, were invited to fill-up the above backlog vacancies. Since no eligible candidate was available in the above mentioned posts the backlog vacancies could not be filled up during the year 2007-08.

**Comments of the Committee**

1.31 Having noted that no record was available in KVS Headquarters about the shortfall/backlog of reserved vacancies of SCs and STs in various categories of posts and that reservation rosters have been prepared based on staff in position as on 1.1.2005, the Committee had recommended that the Ministry should see that responsibility is fixed for inaction in the Ministry and KVS and to send a Action Taken Report to the Committee. The reply in this matter is not satisfactory as it does not mention about fixing the responsibility for inaction in the Ministry and KVS. The Committee note that presently the rosters of officers in KVS are reported to be maintained as per rules and the same are put up to the Liaison Officer, KVS who in token of its checking countersigned the same and also a Deputy Educational Advisor level officer from Department of School Education and Literacy of HRD

Ministry has been nominated as Liaison Officer to look after the matters concerning SCs and STs in Kendriya Vidyalaya Sanghathan. The Committee, therefore, like the Liaison Officer designated to confirm whether the reservation roster prepared based on staff in position as on 1.1.2005 and the shortfall of SC/ST candidates was accurate. The Committee further note that nothing has also been stated whether fresh directions for proper maintenance of reservation rosters and checking of the same periodically by the Liaison Officer was issued. The Committee regret that the exercise of filling up backlog vacancies under Special Recruitment Drive in the year 2006 could achieve only the limited target in various posts. The Committee also regret that KVS have not been able to fill up the SC/ST backlog vacancies as existing in the year 2005-06 even by the year 2007-08 as there was no eligible candidate to fill the promotional post. The Committee strongly recommend that both backlog vacancies in direct recruitment and promotion should be filled up by conducting special recruitment drives till these vacancies are fully filled up. The position should be apprised to the Committee within 3 months of presentation of this Report.

**Recommendation (Sl. No. 16, Para No. 3.34)**

1.32 The Committee note that special recruitment drive had not been undertaken by KVS during the years 1998 to 2000, as stated in para 3.20. It has also been stated that efforts will be made for special recruitment drive in the future upon reviewing the position of the backlog vacancies of SC/ST on completion of recruitment on the basis of advertisement published recently and to clear backlog vacancies. The Committee, therefore, would like to be apprised whether backlog vacancy/shortfall of SCs/STs have been fully filled up.

### Reply of the Government

1.33 An advertisement was published in the year i.e. 2006-07 to fill up the backlog reserved vacancies of SCs/STs. An advertisement has been published in the Employment News (Weekly) in the month of March, 2008 in its issue dated 15-21 March, 2008 to fill up the backlog reserved vacancies of SCs and STs through Special Recruitment Drive. The following posts of SCs/STs of backlog reserved vacancies were advertised.

Sl. No.	Category of post	Subject	SC	ST
1.	Principal		24	10
2.	PGTs	Maths	Nil	23
		Physics	Nil	20
		Chemistry	Nil	15
		Biology	Nil	02
		English	Nil	04
3.	TGTs	Maths	10	13
		Science	05	08
		English	Nil	10
		Hindi	Nil	02
		Sanskrit	Nil	04
4.	Primary Teachers		Nil	70
5.	Librarian		07	05
6.	Work Experience Teacher		Nil	01
7.	Music Teacher		Nil	14
8.	Jr. Stenographer		Nil	01
9.	Upper Division Clerk		02	01
10	Lower Division Clerk		08	03
	<b>TOTAL</b>		<b>56</b>	<b>206</b>

1.34 The outcome of the advertisement published in the year 2006-07 to fill up the backlog reserved vacancies of SCs/STs is as under:

No. of backlog vacancies advertised during the year 2006-07					No. of candidates selected against the backlog vacancies		
Sl.No.	Name of post	SC	ST	Total	SC	ST	Total
	<b>PGTs</b>						
1	Maths	42	26	68	06	0	6
2	Physics	41	26	67	41	07	48
3	Chemistry	30	26	56	30	11	41
4	Biology	09	14	23	09	14	23

5	English	21	15	36	21	15	36
6	Hindi	12	13	25	12	13	25
7	History	07	0	07	06	0	06
8	Geography	05	03	08	05	03	08
9	Economics	03	12	15	03	12	15
10	Commerce	10	01	11	10	01	11

	TGTs						
1	Maths	100	89	189	92	26	118
2	Biology	20	44	64	17	18	35
3	Hindi	0	37	37	0	16	16
4	S.ST	0	14	14	0	07	07
5	English	64	91	155	55	28	83
6	Sanskrit	13	39	52	12	15	27
1	Librarian	05	27	32	05	17	22
2	DRG/TR	0	19	19	0	16	16
3	W.E.T	51	51	102	47	04	51
4	P.E.T	58	41	99	48	25	73
5	P.R.T	449	469	918	449	149	598
6	Music TR	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	Principal	0	24	24	0	24	24
3	Hindi Translator	01	01	02	01	0	01
4	Jr. Steno	01	02	03	01	01	02
5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
		983	1195	2178	904	434	1338

### Comments of the Committee

**1.35** The Committee note that an advertisement was published in the year 2006-07 to fill up 56 SC and 206 ST backlog vacancies while in the statement showing the outcome of advertisement published in the same year shows that altogether 983 and 1195 ST backlog vacancies were advertised and that 904 SC and 434 ST were recruited. The Committee should be apprised as to why the number of SC and ST backlog vacancies advertised differ in the two statements. The Committee desire that KVS should devise an effective system to clear the backlog vacancies in time bound manner.



## CHAPTER II

### RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

#### Recommendation (Sl. No. 1, Para No. 1.17)

2.1 The Committee note that the Memorandum of Association and Rules of Kendriya Vidyalaya Sangathan have provision to nominate one SC and one ST educationist in the Kendriya Vidyalaya Sangathan and its Board of Governors. The Committee also note that as per norms prescribed, one member of each Vidyalaya Management Committee should have a SC/ST officer belonging to Class-I service or, if not available, it is to be represented by the minority community. The Committee feel that restricting the representation of SC and ST only to Class-I officers from these categories should not be the only criteria for nomination. The Committee recommend that eminent SC/ST persons from various fields like education, culture, etc. in the areas/towns where Kendriya Vidyalayas are located, should also be nominated as member of Vidyalaya Management Committee, as also on the various Committees of Kendriya Vidyalayas. The Committee also desire that local M.P. should always be nominated as a member in Vidyalaya Management Committee as it is the practice in Vidyalaya Advisory Committee (VAC) of all Navodaya Vidyalayas. The Committee would like to be apprised of the present composition of the General Body, Board of Governors, various committees of Kendriya Vidyalaya Sangathan and Kendriya Vidyalayas with representation of Scheduled Castes and Scheduled Tribes therein.

#### Reply of the Government

2.2 The names of the existing members of General Body of KVS and its Board of Governors are given in Annexure-'A' & "A1".

2.3 The names of the existing members of the three standing Committees of KVS viz., the Academic Advisory Committee, Finance Committee and the Works Committee are

given in Annexure-'B', C' & 'D'. Details of other Committees have been indicated in Annexure E to Annexure L.

2.4 Regarding nomination of eminent SC/ST persons from various fields like education, culture etc. and also local MP in the Vidyalaya Management Committee, the recommendation of the Committee has been noted, and will be placed before their Board of Governors for appropriate decision.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009).**

#### **Comments of the Committee**

2.5 Please see Para No. 1.8 of Chapter - I

#### **Recommendation (Sl. No. 3, Para No. 2.18)**

2.6 The Committee have been informed that 15% and 7.5% of seats are reserved for SCs and STs in all fresh admissions. It is presumed that seats for SC/ST applicants are reserved in each category of priority list. The Committee, however, note that there is no provision for any relaxation in qualifying standard separately for SC/ST candidates except for admission in class-XI. A concession of 5 marks is given in admission to class-XI, if the SC/ST candidates have not secured minimum qualifying marks in the subject of their choice in class-X examination. The Committee feel that SC/ST students may not be able to come up to the qualifying standard prescribed in the guidelines, especially in case of admission of SC/ST students in far flung areas. The Committee desire that some relaxation should be given to them in admission from class-II to class-X also. The Committee would also like that the SC/ST children should be given opportunity under children from any other category, as mentioned in Admission Policy at (a) (vii) at para 2.1. The Committee also recommend that while filling up the seats reserved for SC/ST category

according to priority list, if some seats remain unfilled, the KVS should fill up the unfilled SC/ST seats by enrolling SC/ST students of local area/population.

### **Reply of the Government**

2.7 The provision of relaxation in qualifying standard specifically for SC/ST candidates has been taken care of. The qualifying standard in Classes II and above except Class-XI for general categories is 33% marks in aggregate whereas students belonging to SC/ST categories will be eligible for admission on securing 25% in aggregate. For admission to Science and Commerce streams in Class-XI the students of SC/ST categories are given a maximum concession of 05 marks in an individual subject or a maximum concession of 15 marks spread over different subjects.

2.8 Provision for filling up the unfilled reserved seats for SC/ST categories from the local area/population exists in the Admission Guidelines. The Admission process begins in the second week of February and continues till 31<sup>st</sup> July. In case enough SC/ST candidates eligible for admission are not available till 20<sup>th</sup> July, such vacant seats for SC are offered to ST and vice-versa. The seats remaining unfilled thereafter are de-reserved that too with the approval of the Assistant Commissioner of the region and such seats will be offered only to the candidates belonging to Categories I and II (in that sequence).

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Recommendation (Sl. No. 6, Para No. 2.21)**

2.9 The Committee further note that the admission notice is published in all the local newspapers of the areas and a copy of the notice is sent to all the Departments of the Central Government and State Governments for information. The Committee would like that copies of such notices should also be sent to the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes for information of its members.

### **Reply of the Government**

2.10 The admission process for academic year 2008-09 was commenced on 15<sup>th</sup> February, 2008 and continued upto 31<sup>st</sup> July 2008. Necessary instructions had been issued by KVS to all the Regional Offices to submit consolidated report alongwith the copies of notice to them for onward transmission to the Committee.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Comments of the Committee**

2.11 Please see Para No. 1.11 of Chapter – I.

### **Recommendation (Sl. No. 8, Para No. 3.26)**

2.12 The Committee note that for teaching and secretarial posts in Kendriya Vidyalaya Sangathan (KVS), appointment is done by direct recruitment as well as by promotion. The Committee also note that 15 percent and 7.5 percent of posts are reserved for SCs/STs for appointment both through direct recruitment and by promotion in all teaching and non-teaching posts. Despite having provided reservation for SCs/STs since 1970, the Committee note that there has been huge shortfall every year both in direct recruitment and vacancies filled through promotion in almost all categories of posts in Kendriya Vidyalaya Sangathan. The reasons are attributed to non-availability of suitable SC/ST candidates and unwillingness of selected SC/ST candidates to join or remain in service as they find some other better opportunities. The reason for not filling up promotional quota is reported to be paucity of eligible SC/ST candidates for the posts of Principal and PGTs in the feeder cadre. Such reasons are hardly convincing to the Committee. In fact, it reflects on the lackadaisical attitude of KVS over the years in not making adequate efforts to attract

enough SC/ST candidates to apply for direct posts, and consequently leading to shortfall of eligible candidates in feeder cadre. In such a situation, the Committee feel the KVS have no other option but to fill up the promotional post through direct recruitment as per Office Memorandum No. AB(14017/30/89-Estt.(RR) dt. 10.7.90. The Committee, therefore, recommend that if requisite number of candidates belonging to SCs/STs are not found in the feeder cadre for promotion to the next grade, the KVS should fill up the shortfall by diverting the promotional posts temporarily to direct recruitment. The Committee also recommend that efforts should also be made to ensure prescribed representation of SCs and STs in the services of Kendriya Vidyalayas/Kendriya Vidyalaya Sangathan by filling up all SC/ST posts by direct recruitment by fixing a time limit.

### **Reply of the Government**

2.13 The recruitment of Teaching Posts and Secretarial Posts is done centrally through direct recruitment since 1999 and that 15% and 7.5% of posts are reserved for Scheduled Castes & Schedule Tribes for appointment by direct recruitment and promotion. To cover up the shortfall of reserved vacancies of SCs/STs, an advertisement was published for filling up of backlog reserved vacancies of SCs/STs in the Employment News (Weekly) in its issue dated 30 Sept – 6 Oct 2006 and 11-17 Nov 2006 for Teaching Posts and Secretarial Posts respectively. For filling up the various Teaching Posts and Miscellaneous Teaching Posts, an advertisement was published in the Employment News (Weekly) in its issue dated 12-18 January, 2008. Another advertisement for filling up of backlog reserved vacancies of SCs and STs was published in Employment News (Weekly) in its issue dated 15-21 March, 2008.

2.14 The outcome of the special recruitment drive to fill up the backlog reserved vacancies advertised during Oct./Nov.,2006 is as follows:

NO.OF VACANCEIS ADVERTISED UNDER BACKLOG VACANCIES FOR THE YEAR 2006-07 AND NO. OF CANDIDATES SELECTED AGAINST THE ADVERTISEMENT PUBLISHED IN EMPLOYMENT NEWS IN THE YEAR 2006.

No. of backlog vacancies advertised during the year 2006-07					No. of candidates selected against the backlog vacancies		
Sl.No.	Name of Post	SC	ST	Total	SC	ST	Total
	<b>PGTs</b>						
1	MATHS	42	26	68	06	0	06
2	PHYSICS	41	26	67	41	07	48
3.	CHEMISTRY	30	26	56	30	11	41
4.	BIOLOGY	09	14	23	09	14	23
5	ENGLISH	21	15	36	21	15	36
6	HINDI	12	13	25	12	13	25
7	HISTORY	07	0	07	06	0	06
8	GEOGRAPHY	05	03	08	05	03	08
9	ECONOMICS	03	12	15	03	12	15
10	COMMERCE	10	01	11	10	01	11
	<b>TGTs</b>						
1	MATHS	100	89	189	92	26	118
2	BIOLOGY	20	44	64	17	18	35
3	HINDI	0	37	37	0	16	16
4	S. ST.	0	14	14	0	07	07
5	ENGLISH	64	91	155	55	28	83
6	SANSKRIT	13	39	52	12	15	27
1	LIBRARIAN	05	27	32	05	17	22
2	DRG. TR.	0	19	19	0	16	16
3	W.E.T.	51	51	102	47	04	51
4	P.E.T.	58	41	99	48	25	73
5	P.R.T.	449	469	918	449	149	598
6	MUSIC TR.	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	PRINCIPAL	0	24	24	0	24	24
3	HINIDI TRANSLATOR	01	01	02	01	0	01
4	JR. STENO	01	02	03	01	01	02
5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
	<b>TOTAL</b>	<b>983</b>	<b>1195</b>	<b>2178</b>	<b>904</b>	<b>434</b>	<b>1338</b>

(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)

### **Comments of the Committee**

2.15 Please see Para No. 1.15 of Chapter - I

### **Recommendation (Sl. No. 10, Para No. 3.28)**

2.16 The Committee note that employment notification sent to the employment exchanges mentions about the details of concession/relaxation permissible to SC/ST candidates. The Committee recommend that publicity of SC/ST posts in Kendriya Vidyalayas should be given not only through employment exchanges but through national dailies, local/regional newspapers especially in SC/ST dominated areas as well as through radio and TV. The Committee also desire that copies of employment notices should be sent to MPs of the areas besides sending them to recognized SC/ST Welfare Association and Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes, so that more SC/ST candidates would be able to know about vacancies in KVS through the above agencies also and apply for such posts.

### **Reply of the Government**

2.17 Besides the notification in the Employment News and National Dailies, KVS has also directed all their Regional Offices to give short notice in the Local Regional Papers, Radio, TV and the information is also sent to the recognized SCs and STs Welfare Associations. However, for sending the information to the Hon'ble MPs and Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes, the observation of the Committee is noted for future compliance.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

**Recommendation (Sl. No. 11, Para No. 3.29)**

2.18 The Committee have been informed that the interview letters are sent under certificate of posting 15 to 20 days before the date of interview and the offer of appointments as well as the intimation is sent by registered post after giving at least 15 days time to join the post. The Committee, however, note that some candidates did not receive interview letters for the posts of PRTs/PGTs/Misc category in January, 2000 and the interview was later held in March, 2000. The Committee strongly feel that this kind of situation should not occur in KVS. The Committee recommend that KVS should ensure that letters of interview and letters of offer are dispatched at least one month in advance so that SC/ST candidates living in far flung areas may not lose their opportunity for employment.

**Reply of the Government**

2.19 The letters of examination & interview are sent by Registered Post at least 21 days before the date of examination and interview in such a way that it reaches the candidates 15-18 days before the date of exam/interview. Further, interview dates are also notified on the KVS website.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

**Recommendation (Sl. No. 14, Para No. 3.32)**

2.20 The Committee had been informed through post evidence reply that the position of backlog vacancies would be reviewed and, if necessary, special recruitment would be undertaken. The Committee would, therefore, like to be apprised whether special recruitment drive has been undertaken in view of their submission or in pursuance to O.M.



No. 36038/1/2004-Est(Res) dated the 5<sup>th</sup> August, 2004 issued by the Ministry of Personnel, Public Grievances and Pensions, Department of Personnel & Training together with the outcome of such an exercise.

### **Reply of the Government**

2.21 An advertisement was published in the Employment News (Weekly) in its issue dated 30 Sep. – 6 Oct. 2006 for Special Recruitment Drive to fill up backlog reserved vacancies for SCs/STs and again an advertisement was published in the Employment News (Weekly) in its issue dated 15 – 21 March, 2008 to fill up the backlog reserved vacancies of SCs/STs. Details of special recruitment drive for filling up of backlog reserved vacancies of SCs/STs in KVS upto 2007-08 is placed at Annexure N.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Comments of the Committee**

2.22 Please see Para No. 1.24 of Chapter - I

### **Recommendation (Sl. No. 17, Para No. 3.35)**

2.23 The Committee note that according to latest information submitted on 30<sup>th</sup> October 2006, the position in regard to promotion is quite satisfactory. As in 2006-07, only 8 SC backlog vacancies remain unfilled in Group A even though it is not clear to which category of posts they belong to. The Committee would like to know the category of posts to which they belong to and also recommend that those backlog posts should be filled up at the earliest.

### **Reply of the Government**

2.24 It is submitted that 08 backlog posts in Group A belonged to “Principal” Cadre which have already been filled up. Further, as on 31.03.07, there is no backlog vacancy of SC in

Group A. However, there is a shortfall of 24 SC & 10 ST in the category of Principal in Direct Recruitment as on 01.09.07. Advertisement was published in the Employment News (Weekly) in its issue dated 15 – 21 March, 2008 for filling up the backlog reserved vacancies. Details of special recruitment drive for filling up of backlog reserved vacancies of SCs/STs in KVS upto 2007-08 is placed at Annexure N.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Recommendation (Sl. No. 19, Para No. 4.25)**

2.25 The Committee note that at present no SC/ST officer is working in SC/ST Cell in the Ministry. The Committee recommend that invariably liaison officer and people working in SC/ST Cell should belong to SC/ST communities. Those working in the SC/ST Cell should be well trained before they are posted in the Cell. The Committee further recommend that SC/ST Cell should also function in Headquarters and Regional Offices of KVS with trained staff.

#### **Reply of the Government**

2.26 SC/ST Cell is functioning at KVS (HQ) Office as well as in all the Regional offices. The observations of the Committee have been noted for future compliance.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Recommendation (Sl. No. 21, Para No. 4.27)**

2.27 The Committee note that in KVS, a case regarding obtaining job on the basis of false caste certificate has come to the notice. To obtain employment on the basis of false caste certificate is a criminal offence. The Committee urge KVS to make earnest efforts to follow up the case with the State government of Madhya Pradesh and finalise it at the earliest. The Committee recommend that if a person is found guilty, necessary criminal proceedings

should be initiated against him. The Committee may be apprised of the outcome of this case.

### **Reply of the Government**

2.28 As a result of investigation conducted by High Powered Investigation Committee for ST Certificate of Chhatisgarh Administration, the ST certificate produced by Sh. K.P. Mandal, Principal, KV, Dehu Road, Pune was found false. Shri Mandal was charge sheeted on the alleged count of securing employment in KVS by producing fake ST certificate.

2.29 The enquiry has been completed and submitted to competent disciplinary authority for referring the case to CVC for 2<sup>nd</sup> stage advice on the proposed penalty to be imposed on Sh. K.P. Mandal.

2.30 An application was filed on 1.12.2007 in the Gramin Police Station, Pune on the criminal act committed by Sh. K.P. Mandal for registering an FIR.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **CHAPTER III**

#### **RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN THE LIGHT OF THE REPLIES RECEIVED FROM THE GOVERNMENT**

##### **Recommendation (Sl. No. 2, Para No. 2.17)**

3.1 The Committee note that guidelines have been framed for admission in Kendriya Vidyalayas according to which priorities for granting admission to different categories of children are determined. According to the guidelines, there is no qualifying standard except the criteria of parent's category and age of child for admission to class-I and for admission to classes-II and above except class XI, an admission test is conducted and the merit list prepared for each category of priority separately.

##### **Reply of the Government**

3.2 No comments

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009).**

##### **Recommendation (Sl. No. 4, Para No. 2.19)**

3.3 The Committee note that the SC/ST candidates are also placed in the waiting list for admission whenever there are more eligible candidates than the number of vacant seats available. The Committee recommend to accommodate the wait listed candidates belonging to SC/ST candidates keeping in mind the prescribed reservation percentage meant for them.

##### **Reply of the Government**

3.4 In view of the reservation policy adopted by KVS for admission of SC/ST students, the possibility of wait listed students belonging to SC/ST categories is negligible in Civil Sector schools (which are not meant for Para-military Forces). In these schools the reservation of seats are equal to the percentage of SC/ST population in the State/UT subject to the minimum of national average and maximum limited to 50%. This amendment

in the reservation policy has increased the intake of SC/ST students. Chances of SC/ST students getting wait listed is almost nil.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Recommendation (Sl. No. 5, Para No. 2.20)**

3.5 The Committee also note that KVS have not been able to fill up all the seats reserved for SC/ST students despite keeping the seats reserved for them. This is evident from the statements of region-wise enrolment/admissions of students submitted to the Committee. The story might be quite different at Vidyalaya level as the figures provided to the Committee are compiled region-wise. The Committee are not convinced by the reason given that since some Kendriya Vidyalayas which come under Defence Sector and Project Sector are located away from main towns and localities, parents of SC/ST categories do not prefer to send their children there due to transport or other problems. This could be true to some extent. The Committee, however feel that large number of people are always found engaged in manual work in the project areas and some of them may belong to SC/ST communities. The Committee, therefore, desire that efforts should be made to encourage these people to send their children to Kendriya Vidyalayas so that they get proper education.

### **Reply of the Government**

3.6 Sincere efforts are on to increase the SC/ST enrolment in the schools located in Project Sector. Further, it has also been observed that SC/ST parents in the Project Sectors like to send their children to other schools since their paying capacity is higher compared to employees in Govt. Sector. Again fresh recruitment in Projects are not taking place and therefore the number of children of school going age has also gone down considerably. This has affected SC/ST intake in schools located in Projects (PSUs). People belonging to SC/ST categories who are engaged in manual work in the project

areas prefer to send their children in schools affiliated to State Education Board as these schools provide education completely free up to class X or XII as applicable. Moreover, mid-day meal in these schools is also a factor attracting children to schools affiliated to State Education Board.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Recommendation (Sl. No. 7, Para No. 2.22)**

3.7 The Committee also note that earlier the information on enrolment was provided for Gwalior region and Headquarters. However, the information has not been provided for these two regions for the year 2000 onwards. The Committee desire that the requisite information may also be provided in this regard.

#### **Reply of the Government**

3.8 KVS has closed down Gwalior Region since December, 1999 and the schools those were functioning under this region were relocated in the nearby region i.e. Bhopal, Lucknow and Jaipur. The enrolment shown in these regions are inclusive of the schools which were earlier functioning under Gwalior Region.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Recommendation (Sl. No. 12, Para No. 3.30)**

3.9 The Committee note that the representation of SCs and STs was below the quota prescribed for them according to the recruitment made to Group A, B, C and D posts during the years 2003-04, 2004-05, 2005-06 and 2006-07. According to the statement furnished to the Committee, not a single ST candidate was appointed in Group A category in the years 2003-04, 2005-06 and 2006-07 as also SC candidate in the years 2005-06 and 2006-07. The Committee also note that in case of Group D posts, no SC/ST recruitment

was made in the years 2005-06 and 2006-07 even though certain number of Group D posts had been reserved for these categories. The Committee desire to know the reasons as to why no recruitment was made in Group D category while there is no dearth of SC/ST candidates to fill Group D posts at local and regional level. Therefore, the Committee recommend that responsibility be fixed for not filling up the vacancies even in case of Group D posts. The Committee recommend that all Group D posts should be filled within three months of presentation of the report.

### **Reply of the Government**

3.10 KVS has maintained the roster for Group A and B as per rules and signed by their Liaison Officer.

3.11 There was surplus situation in Group 'D' Cadre and certain services were outsourced by KVS, recruitment could not take place. The Group 'D' employees working on surplus basis in different Kendriya Vidyalayas are being re-deployed as per the vacancies created due to opening of new Kendriya Vidyalayas, promotion, death, retirement etc. Since they are low paid employees, measures are taken to redeploy them to nearby Kendriya Vidyalayas against available vacancies. This exercise will be completed very soon and the vacancies remaining thereafter will be filled up as early as possible as per KVS recruitment rules. With regard to not filling up the vacancies of Group D, KVS has submitted that there is no deliberate/intentional lapse on the part of any official/officer of KVS in this regard. However, it was due to circumstances in view of surplus situation of Group D in KVS, the post could not be filled up.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Comments of the Committee**

3.12 Please see Para No. 1.21 of Chapter – I.

**Recommendation (Sl. No. 13, Para No. 3.31)**

3.13 The Committee observe that there was continuous shortfall of SC/ST employees in almost all categories of posts according to statement at Appendix-V. The position had not changed even in 2006-07. The reasons for shortfall were reported to be insufficient availability of qualified SC/ST candidates and unwillingness of selected SC/ST candidates to join or remain in service. However, when the Committee wanted to know the details of such SC/ST candidates who did not join the service, the reply provided was that the issue of offer of appointments to the selected candidates were made by the Regional office of KVS and that the details of selected candidates belonging to SC/ST category who did not join the service during the last three years were not available in that office. The Committee feel that the reply is not acceptable. The Committee would like to know the reason as to why the KVS did not consider keeping such information with them. The Committee recommend that the Ministry should issue directions to KVS to compulsorily record all details of SC/ST candidates starting from the receipt of application till their appointments/rejection or details of any other related matter. The Committee also desire that copies of such information should be kept at Headquarters. Further, the Committee strongly recommend the Ministry to obtain the list of selected SC/ST candidates who did not join the service during 2003 to 2006 from the Regional Offices of KVS and furnish the same to the Committee.

**Reply of the Government**

3.14 So far as the Group 'A' officers of KVS HQ/ROs including Principals of KVs and Group 'B' officers excluding PGTs of KVs are concerned, the offers of appointment are issued from KVS (HQ) and all the details regarding their joining/debarment is available at KVS (HQ).



3.15 The Ministry has already requested KVS to keep record of all details of SCs and STs Candidates starting from the receipt of application till their appointments/rejection or details of any other related matter.

3.16 Regarding Primary Teacher, Trained Graduate Teacher, Post Graduate Teacher, Librarian etc the details of SCs/STs candidates who were offered appointment, joined and did not join during the period in question, the details are as follows:-

2003			2004			2005			2006		
Off-ered	Joined	Not Joined	Off-ered	Joined	Not Joined	Off-ered	Joined	Not Joined	Off-ered	Joined	Not Joined
451	369	82	123	93	30	217	141	76	199	129	70

3.17 The details of 258 SC/ST candidates who did not join the service during the period 2003 onwards till 2006 have been placed at Annexure- M.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Recommendation (Sl. No. 18, Para No. 4.24)**

3.18 The Committee note that inspection of reservation rosters by the liaison officer of the Ministry of Human Resource Development, Department of Secondary and Higher Education was not being done till recently since according to them a large number of autonomous/subordinate organizations, public sector undertakings etc. come under their Ministry and only in cases of complaints of non compliance of reservation policy, inspection was carried out. The Committee feel that by not complying with the office orders for regular inspection of rosters, the Ministry have failed in their duty to ensure effective monitoring in KVS. As a consequence, KVS did not have the record of backlog vacancies/shortfall of SCs/STs prior to 01.01.2005. The Committee take serious note of the negligence and dereliction of duty on the part of the Ministry and KVS. The Committee strongly recommend that inspection of rosters should be done periodically as envisaged in OM No.

8/8/7/Estt.(SCT) dated 22<sup>nd</sup> April, 1971 issued by the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training).

### **Reply of the Government**

3.19 Rosters of all categories in Group A & B as mentioned in Para 3.31 are being maintained by KVS as per rules and the same are put up to the Liaison Officer, KVS who in token of its checking countersigned the same.

3.20 Dr. G.L. Jambulkar, Deputy Educational Adviser, Department of School Education & Literacy of this Ministry has been nominated as Liaison Officer to look after the matters concerning SCs and STs in Kendriya Vidyalaya Sangathan.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **(Recommendation Sl. No. 20, Para No. 4.26)**

3.21 The Committee has been informed that rosters in KVS had been examined and certain discrepancies found were rectified. The Committee recommends that the accountability may be fixed for negligence in maintaining of roster and the same should be inspected by the Liaison Officer of the Ministry periodically/regularly

### **Reply of the Government**

3.22 Rosters of all categories in Group A & B as mentioned in Para 3.31 are being maintained as per rules and the same are put up to the Liaison Officer, KVS who in token of its checking countersigned the same. KVS is in the process of fixing the responsibility for non-maintenance of roster.

3.23 Dr. G.L. Jambulkar, Deputy Educational Adviser, Department of School Education & Literacy of this Ministry has been nominated as Liaison Officer to look after the matters concerning SCs and STs in Kendriya Vidyalaya Sangathan.

(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)

**Recommendation (Sl. No. 22, Para No. 4.28)**

3.24 The Committee observe that the number of complaints received during the years 2003-04 to 2006-07 were 37, out of which only 11 cases have been disposed of and 26 cases are still pending. These cases pertained to harassment, transfer, promotion, backlog and some other reasons. The Committee are surprised to note that KVS have not been able to dispose of the cases even though the number of complaints received are very few and some complaints are pending for more than one year. The Committee feel that the present set up responsible to look into the grievances of SCs and STs is not working satisfactorily. The Committee recommend that the existing grievance disposal system should be revamped at the earliest. The Committee further recommend that the complaints/grievances of SC/ST employees should be looked into on top priority basis and disposed of at the earliest by fixing date of disposal of such grievances/complaints.

**Reply of the Government**

3.25 The Complaints/Grievances of SC/ST employees received during each of the years 2003-04 to 2006-07 have been redressed and no complaint received up to the said period is pending as on date. The data is as follows:

Year	Total No. of SC/ST complaints	Nature of complaints received from SC/ST employees including National Commission				
		Harassment	Transfer	Promotion	Backlog	Misc
2003-04	8	6	0	0	1	1
2004-05	15	4	5	0	1	5
2005-06	6	1	4	0	0	1
2006-07	14	6	2	0	0	6
<b>Total</b>	<b>43</b>	<b>17</b>	<b>11</b>	<b>0</b>	<b>2</b>	<b>13</b>
Disposal of complaints/Grievances						
Year	Harassment	Transfer	Promotion	Backlog	Misc	Total
2003-04	6	0	0	1	1	8
2004-05	4	5	0	1	5	15
2005-06	1	4	0	0	1	6
2006-07	6	2	0	0	6	14
<b>Total</b>	<b>17</b>	<b>11</b>	<b>0</b>	<b>2</b>	<b>13</b>	<b>43</b>
Pending complaints/Grievances						
Year	Harassment	Transfer	Promotion	Backlog	Misc	Total
2003-04	0	0	0	0	0	0
2004-05	0	0	0	0	0	0
2005-06	0	0	0	0	0	0
2006-07	0	0	0	0	0	0

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

**Recommendation (Sl. No. 23, Para No. 4.29)**

3.26 The Committee appreciate that the scheme of in service course/training, etc. are made applicable to all the teachers to improve the competence level of the teachers in order to safeguard the interest of the children and Kendriya Vidyalaya Sangathan. The Committee appreciate the in-service training provided to SC/ST staff during the years 2003-04 to 2006-07 which exceeded the prescribed percentage. The Committee hope that KVS would continue this positive effort by sponsoring SCs and STs for training, seminars and conferences within the country and abroad whenever the occasion arises.

**Reply of the Government**

3.27 The observation of the Committee has been noted. The scheme of In-service course/training etc. for the teachers of KV irrespective of caste, community, religion or language would be continued in the interest of the students of Kendriya Vidyalaya.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

**CHAPTER IV****RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION****Recommendation (Sl. No. 9, Para No. 3.27)**

4.1 The Committee have been informed that the job of cleanliness in Kendriya Vidyalayas/Regional Offices/Headquarters Office has been privatised and that the service is being executed by hiring private agencies. The Committee feel that hiring private agencies for job of cleaning in Kendriya Vidyalayas/Regional Offices/ Headquarters Office does not seem to be a favourable decision for SC/ST people as they were the ones who used to do this kind of job and the private agencies for all purposes are not bound to employ these very people for the job, and may hire people of their choice. The Committee are all the more disheartened by the fact that Kendriya Vidyalaya Sangathan do not have the record of contract labourers including that of SCs/STs among them, doing the work of safaiwalas in KVS. As the work of cleanliness was previously being done mostly by SC/ST people, the Committee feel that the Kendriya Vidyalaya Sangathan are socially bound to see that after entrusting the job of cleanliness to private agencies, the livelihood of these people have not been adversely affected. The Committee recommend that KVS should ensure that labourers hired for cleaning purposes belong to SC/ST people and that NGOs working for SC/ST are also involved in the process. Proper record of all hired contract labourers are properly maintained. The Committee also urge the KVS to review the existing system of hiring private agencies for cleanliness purposes if sufficient number of SC/ST people are not being hired by them.

### **Reply of the Government**

4.2 KVS has submitted that the contractor M/s. Watchers & Keepers engaged in hiring labourers had informed that out of 9 labourers hired by them, 7 belong to SC/ST category. Proper record has been maintained.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) OM F.No.7-32/2008-UT-2 dated 02.01.2009)**

### **Comments of the Committee**

4.3 Please see Para No. 1.18 of Chapter – I.

### **Recommendation (Sl. No. 15, Para No. 3.33)**

4.4 The Committee note with dismay that there is no record available in KVS Headquarters about the shortfall/backlog of reserved vacancies for SCs/STs under various categories. As such, the reservation roster has been prepared based on staff in position as on 01.01.2005 and accordingly shortfall calculated and informed to the Ministry of Human Resource Development. The Committee are perturbed by the callous attitude of KVS as also of Ministry of Human Resource Development who did not deem fit to keep record of backlog vacancies of SCs/STs under various categories all these years. It seems, the exercise was taken up only because KVS was being examined by this Committee. The Committee strongly feel that by not maintaining record of the backlog vacancies reserved for SCs and STs, the KVS and the Ministry have failed in their constitutional obligation towards socio economic development of SCs and STs. The Committee feel that such inaction by the persons concerned from top to bottom can not be overlooked. The Committee, therefore, recommend that the Ministry should see that the responsibility is fixed for inaction in the Ministry and in the KVS and an action taken report in the matter submitted to the Committee. The Committee also recommend that the reservation rosters prepared as on 01.01.2005 should be carefully checked and for that purpose, liaison officers in the Ministry as also in Headquarters and regional offices of KVS,

should also be involved. The Committee also desire that the Ministry should issue fresh directions for proper maintenance of reservation rosters and checking of the same periodically by the liaison officers. The Committee may also be apprised of the outcome of recruitment to the posts of teaching and non teaching categories reported to have been advertised as stated in their communication dated the 30<sup>th</sup> October, 2006. The Committee may also be apprised of the position in regard to backlog vacancies in promotions.

### **Reply of the Government**

4.5 The rosters of officers of above categories in KVS are being maintained as per rules and the same are put up to the Liaison Officer, KVS who in token of its checking countersigned the same.

4.6 Dr. G.L. Jambulkar, Deputy Educational Adviser, Department of School Education & Literacy of this Ministry has been nominated as Liaison Officer to look after the matters concerning SCs and STs in Kendriya Vidyalaya Sangathan.

4.7 Regarding the special recruitment drive conducted for filling up the backlog reserved vacancies for SCs/STs which were advertised during Oct./Nov.,2006, the outcome is as follows:

**NO.OF VACANCEIS ADVERTISED UNDER BACKLOG VACANCIES FOR THE YEAR 2006-07 AND NO. OF CANDIDATES SELECTED AGAINST THE ADVERTISEMENT PUBLISHED IN EMPLOYMENT NEWS IN THE YEAR 2006.**

<b>No. of backlog vacancies advertised during the year 2006-07</b>					<b>No. of candidates selected against the backlog vacancies</b>		
<b>Sl.No.</b>	<b>Name of Post</b>	<b>SC</b>	<b>ST</b>	<b>Total</b>	<b>SC</b>	<b>ST</b>	<b>Total</b>
	<b>PGTs</b>						
1	MATHS	42	26	68	06	0	06
2	PHYSICS	41	26	67	41	07	48
3.	CHEMISTRY	30	26	56	30	11	41
4.	BIOLOGY	09	14	23	09	14	23
5	ENGLISH	21	15	36	21	15	36
6	HINDI	12	13	25	12	13	25
7	HISTORY	07	0	07	06	0	06
8	GEOGRAPHY	05	03	08	05	03	08
9	ECONOMICS	03	12	15	03	12	15
10	COMMERCE	10	01	11	10	01	11

<b>TGTs</b>							
1	MATHS	100	89	189	92	26	118
2	BIOLOGY	20	44	64	17	18	35
3	HINDI	0	37	37	0	16	16
4	S. ST.	0	14	14	0	07	07
5	ENGLISH	64	91	155	55	28	83
6	SANSKRIT	13	39	52	12	15	27
1	LIBRARIAN	05	27	32	05	17	22
2	DRG. TR.	0	19	19	0	16	16
3	W.E.T.	51	51	102	47	04	51
4	P.E.T.	58	41	99	48	25	73
5	P.R.T.	449	469	918	449	149	598
6	MUSIC TR.	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	PRINCIPAL	0	24	24	0	24	24
3	HINIDI TRANSLATOR	01	01	02	01	0	01
4	JR. STENO	01	02	03	01	01	02
5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
	<b>TOTAL</b>	<b>983</b>	<b>1195</b>	<b>2178</b>	<b>904</b>	<b>434</b>	<b>1338</b>

4.8 The position regarding backlog vacancies in promotion are as follows:

BACKLOG VACANCIES TO BE FILLED UP BY PROMOTION UPTO THE YEAR 2005-06  
(PRTs / HMs TO TGTs)

Sl. No.	Name of the post (TGT)	Scheduled Castes		Scheduled Tribes	
		Vacant	Recommended By DPC	Vacant	Recommended By DPC
1.	SCIENCE	31	30(1 PENDING)	16	01
2.	ENGLISH	0	0	01	01
3.	HINDI	0	0	01	01
4.	MATHS	52	01	19	0
5.	SANSKRIT	0	0	01	01
6.	SOCIAL STUDIES	0	0	0	0
<b>TOTAL</b>		<b>83</b>	<b>31(1PENDING)</b>	<b>38</b>	<b>04</b>

FILLING-UP OF UNFILLED BACKLOG VACANCIES FOR SCs/STs UPTO THE YEAR 2005-06 FOR THE POST OF PGT BY PROMOTION DURING THE YEAR 2007-08

Sl. No.	Subject	BACKLOG VACANCIES		TOTAL
		Scheduled Castes	Scheduled Tribes	
1.	BIOLOGY	01	04	05
2.	CHEMISTRY	08	16	24
3.	ENGLISH	0	01	01
4.	MATHS	14	17	31
5.	PHYSICS	16	12	28
<b>TOTAL</b>		<b>39</b>	<b>50</b>	<b>89</b>



4.9 It is submitted that the names of eligible TGTs under SCs/ STs category who have been appointed upto the year 31.12.2003, were invited to fill-up the above backlog vacancies. Since no eligible candidate was available in the above mentioned posts the backlog vacancies could not be filled up during the year 2007-08.

**(Vide Ministry of Human Resource Development (Department of School Education & Literacy) O.M. F.No.7-32/2008-UT-2 dated 02.01.2009)**

#### **Comments of the Committee**

4.10 Please see Para No. 1.31 of Chapter – I.

#### **Recommendation (Sl. No. 16, Para No. 3.34)**

4.11 The Committee note that special recruitment drive had not been undertaken by KVS during the years 1998 to 2000, as stated in para 3.20. It has also been stated that efforts will be made for special recruitment drive in the future upon reviewing the position of the backlog vacancies of SC/ST on completion of recruitment on the basis of advertisement published recently and to clear backlog vacancies. The Committee, therefore, would like to be apprised whether backlog vacancy/shortfall of SCs/STs have been fully filled up.

#### **Reply of the Government**

4.12 An advertisement was published in the year i.e. 2006-07 to fill up the backlog reserved vacancies of SCs/STs. An advertisement has been published in the Employment News (Weekly) in the month of March, 2008 in its issue dated 15-21 March, 2008 to fill up the backlog reserved vacancies of SCs and STs through Special Recruitment Drive. The following posts of SCs/STs of backlog reserved vacancies were advertised.

Sl. No.	Category of post	Subject	SC	ST
1.	Principal		24	10
2.	PGTs	Maths	Nil	23
		Physics	Nil	20
		Chemistry	Nil	15
		Biology	Nil	02
		English	Nil	04
3.	TGTs	Maths	10	13
		Science	05	08
		English	Nil	10
		Hindi	Nil	02
		Sanskrit	Nil	04
4.	Primary Teachers		Nil	70
5.	Librarian		07	05
6.	Work Experience Teacher		Nil	01
7.	Music Teacher		Nil	14
8.	Jr. Stenographer		Nil	01
9.	Upper Division Clerk		02	01
10.	Lower Division Clerk		08	03
	<b>TOTAL</b>		<b>56</b>	<b>206</b>

4.13 The outcome of the advertisement published in the year 2006-07 to fill up the backlog reserved vacancies of SCs/STs is as under:

No. of backlog vacancies advertised during the year 2006-07					No. of candidates selected against the backlog vacancies		
Sl.No.	Name of post	SC	ST	Total	SC	ST	Total
	<b>PGTs</b>						
1	Maths	42	26	68	06	0	6
2	Physics	41	26	67	41	07	48
3	Chemistry	30	26	56	30	11	41
4	Biology	09	14	23	09	14	23
5	English	21	15	36	21	15	36
6	Hindi	12	13	25	12	13	25
7	History	07	0	07	06	0	06
8	Geography	05	03	08	05	03	08
9	Economics	03	12	15	03	12	15
10	Commerce	10	01	11	10	01	11
	<b>TGTs</b>						
1	Maths	100	89	189	92	26	118
2	Biology	20	44	64	17	18	35
3	Hindi	0	37	37	0	16	16
4	S.ST	0	14	14	0	07	07
5	English	64	91	155	55	28	83
6	Sanskrit	13	39	52	12	15	27
1	Librarian	05	27	32	05	17	22
2	DRG/TR	0	19	19	0	16	16
3	W.E.T	51	51	102	47	04	51
4	P.E.T	58	41	99	48	25	73
5	P.R.T	449	469	918	449	149	598
6	Music TR	30	45	75	30	02	32
1	E.O.	0	01	01	0	01	01
2	Principal	0	24	24	0	24	24
3	Hindi Translator	01	01	02	01	0	01
4	Jr. Steno	01	02	03	01	01	02
5	UDC	11	17	28	04	02	06
6	LDC	0	48	48	0	07	07
		983	1195	2178	904	434	1338

(Vide Ministry of Human Resource Development (Department of School Education & Literacy) O.M. F.No.7-32/2008-UT-2 dated 02.01.2009)

**Comments of the Committee**

4.14 Please see Para No. 1.35 of Chapter – I.

**CHAPTER V**

**RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH FINAL REPLIES OF  
THE GOVERNMENT HAVE NOT BEEN RECEIVED**

**'NIL'**

**MINUTES****COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**  
**(2009-2010)****(FIFTEENTH LOK SABHA)****TENTH SITTING**  
**(19.01.2010)**

The Committee sat from 1400 to 1500 hrs. in Committee Room 'D', Parliament House Annexe, New Delhi.

**PRESENT**

Shri Gobinda Chandra Naskar - Chairman

**MEMBERS****Lok Sabha**

2. Shri M. Anandan
3. Shri Tara Chand Bhagora
4. Shri Bhudeo Choudhary
5. Shri Kamal Kishor 'Commando'
6. Shri Tufani Saroj
7. Shri Bhausahab Rajaram Wakchaure

**Rajya Sabha**

8. Shri Krishan Lal Balmiki
9. Shri Lalhming Liana
10. Shri Mukut Mithi
11. Miss Anusuiya Uikey

**SECRETARIAT**

1. Dr. R.K. Chadha, Joint Secretary
2. Ms. J.C. Namchyo, Director
3. Smt. Maya Lingi, Deputy Secretary
4. Shri M.L.K. Raja, Under Secretary

At the outset, the Hon'ble Chairman welcomed the Hon'ble Members of the Committee. The Committee expressed deep anguish and condoled the death of Shri Jyoti Basu, the longest serving Chief Minister and able administrator and an eminent Statesman. The Committee then considered the draft report on Action Taken by the Government on the recommendations contained in their Twenty-fourth Report (14<sup>th</sup> Lok Sabha) on the subject "Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas – Part-I Report regarding Kendriya Vidyalaya Sangathan (KVS) and Kendriya Vidyalayas" and adopted the same.

2. The Committee authorised the Chairman to finalise the report in the light of consequential changes, if any, and present the same to both the Houses of Parliament.

3. The Committee also decided the next sitting of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on 27<sup>th</sup> January, 2010 to adopt the draft Action Taken Report Part-II pertaining to Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas".

The Committee then adjourned with a vote of thanks to the Chair.

APPENDIX-III  
(Vide Para 4 of Introduction)

Analysis of action taken by the Government on the recommendations contained in the Twenty-fourth Report (14<sup>th</sup> Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes – pertaining to Part –I.

1. Total number of recommendations	23
2. Recommendations/observations which have been accepted by the Government ( <u>vide</u> recommendations at Sl. Nos. 1, 3, 6, 8, 10, 11, 14, 17, 19 and 21)	
Number	10
Percentage to the total	43%
3. Recommendations/observations which the Committee do not desire to pursue in view of the Government replies ( <u>vide</u> recommendations at Sl. Nos. 2, 4, 5, 7, 12, 13, 18, 20, 22 and 23)	
Number	10
Percentage to the total	43%
4. Recommendations/observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration ( <u>vide</u> recommendations at Sl. Nos. 9, 15 and 16)	
Number	3
Percentage to the total	14%
5. Recommendations/observations in respect of which final replies of the Government have not been received	NIL

**LIST OF MEMBERS GENERAL BODY OF KENDRIYA VIDYALAYA SANGATHAN**

1. **Shri Arjun Singh**  
Hon'ble Minister of HRD. (Govt of India) & **Chairman, KVS**  
Shastri Bhawan,  
New Delhi
2. **Shri Md Ali Ashraf Fatmi**  
Hon'ble Minister of State, HRD & **Deputy Chairman, KVS**  
Shastri Bhawan, New Delhi
3. **Shri Ashok Thakur**  
Additional Secretary[Higher Education] & **Vice- Chairman, KVS**  
Dept of Higher Education, Govt. of India.  
Shastri Bhawan, New Delhi
4. **Shri S.K.Ray**  
Joint Secretary & F.A  
Ministry of HRD  
Shastri Bhawan, New Delhi
5. **Shri Suresh Pal**  
Dir. & C.W.O, Deptt. of Personnel & A.R.  
Room No 384, Lok Nayak Bhawan,  
New Delhi
6. **Shri Jatinderbir Singh**  
Jt. Secretary (Trg) & CAO,]  
Ministry of Defence, Room No.155, E Block, Dalhousie Road New Delhi-110011
7. **Major General S.S.Nair**  
Additional Dir. Gen. Army Education & Col Commandant,  
Army Educational Corps,  
MT Directorate, GS Branch, Army Headquarters,  
New Delhi
8. **Commodore K.B.Mehta**  
Principal Director,  
Directorate of Education.  
Naval Headquarters,  
2<sup>nd</sup> Floor, West Block-5, Wing-2, R.K.Puram,  
New Delhi.
9. **Air Commodore Satyendra Kumar**  
Principal Director,  
Directorate of Education,  
Air Headquarters,  
R.K.Puram, New Delhi
10. **Shri B.Anand**  
Commissioner, Navodya Vidyalaya Samiti  
A-28 Kailash Colony.  
New Delhi-110048



11. **Prof Krishna Kumar**  
Director, National Council of Educational Research & Trg,  
Sri Aurobindo Marg,,  
NewDelhi
12. **Smt Nandita Chatterjee**  
Principal Secretary of Education [SE]  
Govt of West Bengal,  
Room No 606, 6<sup>th</sup> Floor Bikash Bhawan,  
Salt Lake  
Kolkatta –700091  
Ph no. 011-24623890
13. **Mr. R.K. Sinha,**  
Director  
Land Development Officer,  
Min. of Urban Development  
Nirman Bhawan,  
New Delhi.
14. **Prof Y.V.Satyanarayana,** (SC MEMBER)  
Professor, Department of Philosophy,  
Andhra University,  
Visakhapatnam-530003 AP
15. **Sh. Ashok Ganguly**  
Chairman,  
Central Board of Secondary Education,  
Preet Vihar  
Delhi.
16. **Shri M.Kutralingam**  
Secretary [Secondary Education], Education Department[SE]  
Govt of TAMIL NADU,  
DPI Compound, College Road,  
Chennai-600006
17. **Shri M.R.Kadam**  
Director of Education [Secondary &Hr. Sec]  
Education Department,  
Govt of Maharashtra,  
Central Building  
Pune -411001
18. **Shri Krishan Mohan Tripathy**  
Director of Education[SE]  
Govt. of Uttar Pradesh  
18 Park Road,  
Lucknow

19. **Smt Zoya Hasan,** **(ST MEMBER)**  
Member, National Commission for Minorities, Room No.4 Lok Nayak Bhawan, 5<sup>th</sup> Floor,  
Khan Market, New Delhi-110003,  
139 Uttar Khand, JNU Campus  
New Delhi-110067
20. **Prof Mrinal Miri** **(ST MEMBER)**  
A-39 South Extension Part-1  
New Delhi
21. **Prof Gopal Guru** **(SC MEMBER)**  
Centre for Political Studies,  
School of Social Science,  
Jawahar Lal Nehru University  
New Delhi-110067
22. **Shri L.M.Suklabaidya**  
Member of Parliament (Lok Sabha),  
27 North Avenue,  
New Delhi
23. **Shri Lal Singh,**  
Member of Parliament (Lok Sabha),  
WARD No.2,  
Kathua (Jammu & Kashmir),
24. **Dr. K. Keshava Rao,**  
Member of Parliament (Rajya Sabha),  
7, Canning Lane  
New Delhi – 110001.
25. **Sh. Naresh Gaur,**  
Inspector General (Admn.)  
BSF HQ,  
New Delhi
26. **Sh. Ajit Kumar Bhatnagar,**  
Additional General Manager (HR),
27. **Vacant.**
28. **Shri Rang Lal Jamuda**  
Commissioner, KVS[ HQ]
29. **Smt Pragya Richa Srivastava**  
Joint Commissioner (Admn.) & Member-Secretary,  
KVS[HQ]

## LIST OF MEMBERS OF BOARD OF GOVERNORS OF KVS

Sl. No.	RULE NO.	PROVISION OF THE RULES	PRESENT APPOINTMENT/ NOMINATION AND ADDRESS OF MEMBERS OF BOARD OF GOVERNORS OF KVS
1	19(1)	Chairman of the Sangathan	<b>Shri Arjun Singh</b> Minister of HRD. (Govt of India) Shastri Bhawan, New Delhi
2	19(1) [a]	Any person specified by Govt. of India for this purpose Deputy Chairman	<b>Shri Md Ali Ashraf Fatmi</b> Minister of State, MHRD Shastri Bhawan, New Delhi
3	19(2)	An officer of Ministry of HRD specified by the Govt. of India to be Vice-Chairman	<b>Shri Ashok Thakur</b> Additional Secretary [Higher Education] Dept of Higher Education, Govt. of India. Shastri Bhawan, New Delhi
4	19(3)	Financial Advisor of the Ministry of HRD (Dept. of Education) or his representative	<b>Shri S.K.Ray</b> Joint Secretary & F.A Ministry of HRD Shastri Bhawan, New Delhi
5	19(4)	Representative of Ministry of Defence to be nominated by that Ministry	<b>Shri Jatinderbir Singh,</b> Jt. Secretary (Trg.) & CAO, Ministry of Defence, Room No. 155, E Block, Dalhousie Road, New Delhi- 110 011
6	19(5)	Chief Welfare Officer, Dept. of Personnel	<b>Shri Suresh Pal</b> Dir. & C.W.O, Deptt. of Personnel & A.R., Room No 384, Lok Nayak Bhawan, New Delhi
7	19(6)	Director National Council of Educational Research & Training	<b>Prof Krishna Kumar</b> Director, NCERT, Sri Aurobindo Marg,, New Delhi
8	19(7)	One Director of Public Instructions or Director of School/Secondary Education of State Govt. nominated by Govt. of India, the Ministry of HRD as member of the Sangathan	Shri M.R.Kadam Director of Education [Secondary & Hr. Sec] Education Department, Govt of Maharashtra, Central Building, Pune -411001
9	19(8)	One Education Secretary of the state Govt. nominated by the Govt. of India, Ministry of HRD as member of the Sangathan	<b>Shri M.Kutralingam</b> Secretary [Secondary Education], Education Department[SE] Govt of TAMIL NADU, DPI Compound, College Road,

			Chennai-600006
10	19(9)	One or more members of the Sangathan who may be nominated by the Govt. of India in the Ministry of HRD in Dept. of Education for this purpose from time to time. It shall however, be ensured that at least one member from among <b>the ST Community</b> be nominated from members of the Sangathan.	<b>Smt Zoya Hasan,</b> Member, National Commission for Minorities, Room No.4 Lok Nayak Bhawan, 5 <sup>th</sup> Floor, Khan Market, New Delhi-110003,
11	19(9)	-do- <b>(ST Member)</b>	<b>Prof Mrinal Miri</b> A-39 South Extension Part-1 New Delhi.
12	19(9)	-do- <b>SC Member</b>	<b>Prof Gopal Guru</b> Centre for Political Studies, School of Social Science, Jawahar Lal Nehru University New Delhi-110067
13	19(9)	-do- <b>SC Member</b>	<b>Prof Y.V.Satyanarayana,</b> Professor, Department of Philosophy, Andhra University, Visakhapatnam- 530003 AP
14	19(10)	One of the member of Parliament, who is also a member of the Sangathan to be nominated by Govt. of India, MHRD for this purpose.	Dr. K. Keshava Rao, MP (Rajya Sabha) 7, Canning Lane, New Delhi 110 001.
15	19(11)	Chairman, Central Board of Secondary Education	Sh. Vineet Joshi, Chairman (Offg), CBSE, Preet Vihar Delhi.
16	19(12)	Director of Education, Army Headquarters	Major General S.S.Nair Additional Dir. Gen. Army Education & Col Commandant Army Educational Corps, MT Directorate, GS Branch, Army Headquarters, New Delhi
17	19(13)	Director of Education, Naval Headquarters	Commodore K.B.Mehta Principal Director, Directorate of Education. Naval Headquarters, 2 <sup>nd</sup> Floor, West Block-5, Wing-2, R.K.Puram, New Delhi.
18	19(14)	Director of Education, Air Headquarters	Air Commodore Satyendra Kumar Principal Director, Directorate of Education, Air Headquarters, R.K.Puram, New Delhi
19	19(14)[a]	Director Navodaya Vidyalaya Samiti	<b>Shri B.Anand</b> Commissioner, Navodya Vidyalaya Samiti, A-28

			Kailash Colony, New Delhi-110048
20	19(14)[b]	A Representative from amongst CPOs to be nominated by the MHRD	Sh. Naresh Gaur, Inspector General (Admn.), BSF HQ, CGO Complex, Lodhi Road New Delhi
21	19(14)[c]	A Representative from amongst PSUs to be nominated by the MHRD	Sh. Ajit Kumar Bhatnagar, Additional General Manager (HR) NTPC Bhawan, Scope Complex, 7 Institutional Area, Lodi road, New Delhi –110 003
22	19(15)	Commissioner of the Sangathan	<b>Shri Rang Lal Jamuda</b> Commissioner, KVS[ HQ]
23	19(16)	Joint Commissioner (Admn) & Ex-officio Secretary of the Sangathan	<b>Smt Pragya Richa Srivastava</b> Joint Commissioner (Admn.), KVS[HQ]

**LIST OF MEMBERS OF THE ACADEMIC  
ADVISORY COMMITTEE OF KVS**

S.No	Name of the Member of the Committee	Designation
1.	Shri Ashok Thakur, Addl. Secretary to Govt. of India & Vice- Chairman, KVS, Shastri Bhawan New Delhi	Chairman
2.	The Chairman, CBSE, Preet Vihar, New Delhi	Member
3.	Prof. Krishna Kumar, Director, NCERT, New Delhi	Member
4.	Prof. M. Mukhopadhyay Ex-Head Educational Administration Unit NUEPA, New Delhi	Member
5.	Prof. R.S. Khan, Institute of Advance Studies in Education (IASE), Jamia Milia Islamia, New Delhi	Member
6.	Dr. (Prof) Ashok Srivastava, Deptt. of Bio- Technology, IIT, New Delhi.	Member
7.	Shri Ranglal Jamuda, IAS Commissioner, KVS	Member
8.	Dr. U.N. Singh Jt. Commissioner (Acad.), KVS	Member-Secy

**ANNEXURE - C****LIST OF MEMBERS OF THE FINANCE COMMITTEE KVS**

- |     |   |   |          |
|-----|---|---|----------|
| 01) | Sh. Ashok Thakur, IAS<br>Additional Secretary(HE)<br>Ministry of HRD,<br>Department of Education & Vice-<br>Chairman, KVS                   | - | Chairman |
| 02) | SHRI S.R. DHAL,<br>Director (Finance),<br>Ministry of Human Resource<br>Development,<br>Representing Shri S.K. Ray,<br>Jt. Secy. & FA, MHRD | - | Member   |
| 03) | Sh. Ranglal Jamuda, IAS<br>Commissioner<br>Kendriya Vidyalaya Sangathan<br>New Delhi – 110 602  | - | Member   |
| 04) | Shri Bhaskar Verma<br>Dy. Secretary (Trg.)<br>Ministry of Defence<br>New Delhi  | - | Member   |

**LIST OF MEMBERS OF WORKS COMMITTEE, KVS**

01)	Sh. Ashok Thakur, IAS Additional Secretary(HE) Ministry of HRD, Department of Education Shastri Bhawan & Vice-Chairman, KVS New Delhi - 110 001.	-	Chairman
02)	Sh. Ranglal Jamuda, IAS Commissioner Kendriya Vidyalaya Sangathan New Delhi – 110 602	-	Member
03)	Maj. Gen. V. M. Tandon Additional Director General (Works) Army O/o. Engineer-in-Chief, MES Integrated HQ of MOD(Army) Kashmir House Rajaji Marg, DHQ PO, New Delhi – 110 011.	-	Member
04)	Sh. Sudhir Kumar Deputy Director General(Works) O/o. Director General(Works) Central Public Works Department Nirman Bhawan New Delhi – 110 011.	-	Member
05)	Maj. T. Chakrabarty Dte. Gen. of Mil Trg. (MT-15) General Staff Branch Army Headquarters, DHQ., PO New Delhi – 110 011.	-	Member
06)	Capt. Vinod K. Shori Director of Naval Education West Block 5, Sector-I R. K. Puram New Delhi – 110 066	-	Member
07)	Wg. Cdr. Kuldeep Singh Director of Education Air Headquarters West Block 6, Sector-I, R. K. Puram New Delhi – 110 066	-	Member
08)	Sh. S. Thangraj O/o. Financial Adviser Ministry of Urban Development Nirman Bhawan New Delhi – 110 011	-	Member
09)	Sh. J. S. Lakra Director (Land & Amenities) Railway Board Railway Bhawan New Delhi – 110 011		Member



**Composition of Vidyalaya Management Committee****(Article 29 of Education Code)**

KVs in Defence Sector	KVs in Civil Sector	KVs in Public Sector Undertaking/Institutes of Higher learning
<b>1.Chairman:</b> A senior officer of the Army, Navy or Air Force in the Defence establishment concerned to be appointed by the Sangathan in consultation with the Ministry of Defence, if and where considered necessary.	Education Secretary/Divisional Commissioner/District Magistrate or his nominee/Vice- Chancellor of a University/Director of Public Instructions /Eminent Educationist, as may be decided by the Sangathan according to the location of the Vidyalaya.	Head of the Project/Institute.
<b>2. Members:</b> One member nominated by the Chairman,VMC out of the Senior services personnel preferably not below the rank of Lt. Colonel from amongst officers of Education Corps of the three services, if posted in station.	One member nominated by the Chairman, VMC, out of the Gr.A. Central Government employees at the station, preferably not below the rank of Under Secretary.	One member nominated by the Chairman, VMC, out of the Gr.A. Central Govt. employees at the station, preferably not below the rank of Under Secretary
<b><u>The remaining members of the VMC in KVs of all the three sectors will be :</u></b>		
3 & 4 . Two eminent Educationists.		
5.An eminent person of the area known for outstanding work in the field of culture.		
6 & 7.Two parents of the children studying in the KV to be nominated by the Chairman, VMC, on the recommendation of the Principal, one of whom should be a woman. The term of these members will be one academic year.		
8.An eminent medical doctor of the area.		
9. A representative of SC/ST belonging to class I service, if available. If not, a member of the minority community.		
10. A teacher representative.		
11. Principal of KV as Member Secretary		
12.Co-opted Member.		
13.Chairman, CGEWCC.		

**Executive Committee of the Vidyalaya Management Committee (Article 32 of Education Code)**

Each Kendriya Vidyalaya shall have an Executive Committee of the VMC comprising the following:

- a) Chairman, V.M.C or his nominee : Chairman
- b) One Educationist Member of VMC : Member
- c) One Parent Representative Member of VMC : Member
- d) One Teacher Representative Member of VMC : Member
- e) Principal of the Vidyalaya : Member- Secretary

**Annexure-G****Review Committee to review the cases of suspension.**

- 1.- (A) **Name of the committee:** Review Committee to review the cases of suspension.
- (B) Constitution w.r.t. Article 82 of the Education Code for Kendriya Vidyalayas. Before issuance of GOI vide DoPT OM No. 11012/4/2003-Estt.(A), dated 07.01.2004 the Continued suspension of employee had to be reviewed by the competent authority periodically in accordance with the GOI instructions. Thereafter, suspension review committee as per GOI instructions envisaged in the aforesaid memorandum ibid were constituted in respect of Group A, B, C and D employees of KVS at the level of KVS, Hqtrs., Regional Offices and Vidyalaya to review the continued suspension periodically.
- (C) Composition :

Sl. No.	Nomenclature/Designation	Particulars of Review Committee
1.	(I) In respect of Group 'A' officers of KVS.	Joint Secretary (SE), Commissioner, KVS, Commissioner, NVS
	(II) In respect of Group 'B' officers of KVS, Hqtrs. / ROs, & Superintendents in KVs where Disciplinary Authority is Deputy Commissioner.	Deputy Commissioner(Admn.), KVS Joint Commissioner(Admn.), KVS Commissioner, KVS
	(III) In respect of Principal Grade - II and Vice Principal where Joint Commissioner (Admn.) is the Disciplinary Authority.	Joint Commissioner (Admn.), KVS Joint Commissioner (Acad.), KVS Commissioner, KVS
	(IV) Group 'C' & 'D' employees where Assistant Commissioner (Admn.) is the Disciplinary Authority.	Assistant Commissioner(Admn.), KVS Deputy Commissioner (Admn.), KVS Joint Commissioner (Admn.), KVS

Similar instructions were issued to the Assistant Commissioners to constitute such committees to review the suspension cases where the Disciplinary Authorities are Assistant Commissioners, Education Officers and Principals in case of Group B, C and D employees of the Region (Teaching and non-teaching).

**Annexure-H****Complaint Redressal Committee against Sexual Harassment in respect women employees.**

1. - (A) Name of the committee: Complaint Redressal Committee against Sexual Harassment in respect women employees.
- (B) Constitution w.r.t. Article 160 of the Education Code for Kendriya Vidyalayas.
- (C) Composition:

The committees have been constituted at Kendriya Vidyalaya Sangathan, Hqrs. and Regional Offices level with the following composition.

S.No.	Nomenclature/Designation	Composition of complaint Redressal Committee.
1.	<u>AT KVS , HQ LEVEL</u> Complaint Redressal Committee against Sexual Harassment has been constituted in terms of guideline and the norms laid down by the Hon'ble Supreme Court of India and Government of India decision No. 25 under Rule 3 (C) of the Central Civil Services (Conduct) Rules, 1964 in respect of Group A officers of the KVS, Hqtrs., Regional Offices and Kendriya Vidyalayas and against all other B, C and D category of employees working in KVS, Hqtrs to look into such complaints received from the above mentioned category.	1. One Woman officer at KVS(HQ) level 2. One representative of an N.G.O. working in the field of women's welfare 3. One & more other officer
2.	<u>AT KVS , REGIONAL LEVEL</u> Such committee have been existing at respective ROs	1. One Woman officer at Regional office level 2. One representative of an N.G.O. working in the field of women's welfare 3. One & more other officer

**COMMITTEES FOR CONSIDERING PROMOTION, ACP, SELECTION SCALE AND FOR DIRECT RECRUITMENT**

**A SC/ST member is nominated in the meetings of the DPC for considering promotion as well as direct recruitment for all posts in KVS and to grant ACP and Selection Scale.**

**COMPOSITION OF COMMITTEE FOR RECOMMENDING THE CASES OF APPOINTMENT ON COMPASSIONATE GROUNDS**

<b>1.</b>	<b>Dy. Commissioner (Admn)</b>	<b>Chairman</b>
<b>2.</b>	<b>Sr. Audit &amp; Accounts Officer</b>	<b>Member</b>
<b>3.</b>	<b>Sr. Administrative Officer (Estt.)</b>	<b>Member Co-ordinator</b>

**Annexure -K****Regional Advisory Committee in Kendriya Vidyalaya Sangathan (Article 35 of Education Code)**

The composition of the Regional Advisory Committee as approved by the Board of Governors is as under:-

1.	Chairman	Education Secretary
2.	Member	A Senior representative of the Defence establishments in which Kendriya Vidyalayas are located at the Regional Headquarters.
3.	Member	Chairman of the Central Govt. Employees Welfare Co-ordination Committee at the station.
4.	Member	A Senior Representative of the Project Kendriya Vidyalayas in the region.
5. & 6.	Members	Two Eminent educationists, at least one of whom will be a lady.
7.	Member	Principal of nearby renowned school.
8.	Member	A representative of the CPWD/MES not below the rank of the Chief or Superintending Engineer.
9.	Member	An eminent doctor from a Govt. or Public Sector Hospital.
10.	Member	DM/Deputy Commissioner.
11.	Member	Principal of a Local Kendriya Vidyalaya.
12.	Member-Secretary	Assistant Commissioner

**ANNEXURE-L**

**Composition of Committee for allotment of staff quarters to the officers and staff of KVS (HQ).**

- 1. Assistant Commissioner (Admn. & Fin.)**
- 2. Assistant Commissioner (Admn. & Fin.)**
- 3. Senior Administrative officer (Estt.)**



**ANNEXURE-M****LIST OF SELECTED SC/ST CANDIDATES WHO DID NOT JOIN THE SERVICE DURING 2003 TO 2006**

S.No.	Name	Post	SC/ST	Year	Regional Office
1	Sh.Neeraj Thomwal	TGT (Maths)	SC	2003	Bangalore
2	Ms.Nirmala Devi	TGT (SST)	SC	2003	Bangalore
3	Sh.Pramanand	TGT (SST)	SC	2003	Bangalore
4	Sh.Sumit Kumar Grover	PRT	SC	2003	Bangalore
5	Ms.Asha Chandra	PRT	SC	2003	Bangalore
6	Sh. Rajesh Kumar	PRT	SC	2003	Bhopal
7	Sh. Kailash Chandra	PGT (Maths)	SC	2003	Bhopal
8	Sh.Mukesh Kumar	PGT (Phy)	SC	2003	Bhubaneshwar
9	Sh. Umesh Kumar	TGT (Eng)	SC	2003	Bhubaneshwar
10	Ms.Hemlata Verma	PRT	SC	2003	Bhubaneshwar
11	Sh.Anchitya Ramanandi	TGT (Maths)	SC	2003	Chandigarh
12	Ms.Raksha Indora	PRT	SC	2003	Chandigarh
13	Ms.Asha Lata	PRT	SC	2003	Chennai
14	Ms.Vandana	PRT	SC	2003	Chennai
15	Ms.Vibha Singh	PRT	SC	2003	Chennai
16	Sh.Jaiveer	TGT (SST)	SC	2003	Chennai
17	Ms.Padmini	Librarian	SC	2003	Chennai
18	Ms.Bhawana	PRT	SC	2003	Dehradun
19	Sh. Raj Kumar	PRT	SC	2003	Dehradun
20	Sh. J.K.Singh	PRT	SC	2003	Dehradun
21	Sh. Ashok Kr.Verma	PGT (Comm)	SC	2003	Guwahati
22	Sh.Sanjeev Kumar	TGT (Maths)	SC	2003	Guwahati
23	Sh.Mane Sanjay Shankar	TGT (Eng)	SC	2003	Guwahati
24	Sh. S.L. Katik	PRT	SC	2003	Guwahati
25	Ms.Tanuja Saroop	PRT	SC	2003	Guwahati
26	Sh.Surindra Mohan	PRT	SC	2003	Guwahati
27	Sh.Arun Kumar	PRT	SC	2003	Guwahati
28	Sh.Dharmendra	TGT (SST)	SC	2003	Jabalpur
29	Sh.Raj Kumar Kataria	TGT (Maths)	SC	2003	Jabalpur
30	Sh.K.S.Chunni Lal	TGT (Maths)	SC	2003	Jabalpur
31	Ms.Samita Singh	PRT	SC	2003	Jabalpur
32	S.L.Verma	PRT	SC	2003	Jabalpur
33	Ms.Babita	PRT	SC	2003	Jaipur
34	Sh.Nirmala Kumari	PRT	SC	2003	Jaipur
35	Sh.Satish Baboo	PRT	SC	2003	Jaipur
36	Ms.Namrata Rao	PRT	SC	2003	Jammu
37	Ms. Saroj Kumari	PRT	SC	2003	Jammu
38	Sh.Ranjan Kumar Kakati	PGT	SC	2003	Kolkata
39	Sh.Raj Kumar Lawasia	PRT	SC	2003	Kolkata
40	Sh.Arun Kumar	PRT	SC	2003	Kolkata
41	Sh.Manoj Kumar	PRT	SC	2003	Kolkata
42	Sh.Shubendu	PRT	SC	2003	Lucknow
43	Ms.Rachna	PRT	SC	2003	Patna

44	Smt. Sharda Singh	PRT	SC	2003	Patna
45	Smt. Sarita Kshtri	TGT (Eng)	SC	2003	Patna
46	Ms.M.Rani	PRT	SC	2003	Silchar
47	Sh.M.K.Singh	PRT	SC	2003	Silchar
48	Sh.V.Prakash	PRT	SC	2003	Silchar
49	Sh.S.Jatav	PRT	SC	2003	Silchar
50	Sh.P.Verma	PRT	SC	2003	Silchar
51	Sh.V.Kumar	PRT	SC	2003	Silchar
52	Sh.P.Bhadu	PRT	SC	2003	Silchar
53	Sh.P.Kumar	PRT	SC	2003	Silchar
54	Sh.S.D.Singh	PRT	SC	2003	Silchar
55	Ms.R.Chaudhary	PRT	SC	2003	Silchar
56	Anjana	PRT	SC	2003	Silchar
57	Ms.S.Verma	PRT	SC	2003	Silchar
58	Sh.D.K.K.Yuwaraj	PRT	SC	2003	Silchar
59	Sh.Dinesh Rana	PGT (Eng)	ST	2003	Bhopal
60	Ms.Tasi Kunjum	Librarian	ST	2003	Bhopal
61	Sh.Bharosi Lal Meena	TGT (Skt)	ST	2003	Bhubaneshwar
62	Sh. Ramkesh Meena	TGT (SST)	ST	2003	Chennai
63	Sh.Ram Singh Meena	TGT (SST)	ST	2003	Chennai
64	Sh.Hemraj Meena	PRT	ST	2003	Chennai
65	Ms.Meena P K	PRT	ST	2003	Chennai
66	Sh.Anil Kumar	TGT (Maths)	ST	2003	Dehradun
67	Sh.Roopa Dhariyal	PRT	ST	2003	Guwahati
68	Sh.Ram Kishor Meena	PRT	ST	2003	Guwahati
69	Ms.Sheela Meena	PRT	ST	2003	Guwahati
70	Sh.Devi Sahay Meena	PRT	ST	2003	Guwahati
71	Sh.V.K.Negi	Librarian	ST	2003	Guwahati
72	M.K.Meena	PRT	ST	2003	Jabalpur
73	Ms.Rakhi Chowhan	PRT	ST	2003	Jaipur
74	Sh. Poran Lal Meena	PRT	ST	2003	Jammu
75	Ms.Bibha	PRT	ST	2003	Kolkata
76	Tashi Kunjan	PRT	ST	2003	Patna
77	Sh.K.Meena	TGT (Skt)	ST	2003	Silchar
78	Sh.V.P.B.Basai	PRT	ST	2003	Silchar
79	Sh.Meena Chauhan	PRT	ST	2003	Silchar
80	Sh.V.K.Meena	PRT	ST	2003	Silchar
81	Sh. Mangilal	PRT	ST	2003	Silchar
82	Sh.H.Meena	PRT	ST	2003	Silchar
83	Sh.Vinod K Khoiwal	PRT	SC	2004	Ahmedabad
84	Sh.Prabhu Ram	PRT	SC	2004	Ahmedabad
85	Sh.Jugal Kishore	PRT	SC	2004	Bangalore
86	Miss Anita Kumari	PGT (Com)	SC	2004	Bhopal
87	Sh.Jasvinder Pal	PGT (Eng)	SC	2004	Chandigarh
88	Ms.Anupama Singh	PRT	SC	2004	Chandigarh
89	Ms.Preeti Tongriya	PRT	SC	2004	Chandigarh

90	Ms.Sunita Verma	PRT	SC	2004	Chandigarh
91	Ms.Rashmi Singhal	PRT	SC	2004	Chandigarh
92	Ms.Suman Bagra	PRT	SC	2004	Chandigarh
93	Ms.Monika	PRT	SC	2004	Chandigarh
94	Sh. Pradeep Maruti	PGT (Chem)	SC	2004	Guwahati
95	Sh.Pradeep Kumar	PGT (Chem)	SC	2004	Guwahati
96	Sh.Pankaj Kumar	TGT (Maths)	SC	2004	Guwahati
97	Sh.Raj Kumar	TGT (SST)	SC	2004	Guwahati
98	Sh.Sanjay Singh	PRT	SC	2004	Guwahati
99	Sh.Deeppankar Haldar	PRT	SC	2004	Guwahati
100	Sh.Dharamraj	PRT	SC	2004	Guwahati
101	Sh.Harman Chhura	PRT	SC	2004	Guwahati
102	Sh.Wankar Rakesh Prabhakar	PRT	SC	2004	Guwahati
103	Sh.Sukh Ram	PRT	SC	2004	Guwahati
104	Sh.Mukesh K Meena	PRT	ST	2004	Ahmedabad
105	Sh.Ramesh Meena	PRT	ST	2004	Ahmedabad
106	Ms.Rupa Dariyal	PRT	ST	2004	Chandigarh
107	Ms.Pushpta Iwnati	PRT	ST	2004	Delhi
108	Ms.Darshana Barapatre	PRT	ST	2004	Delhi
109	Ms.Poonam Baa	PRT	ST	2004	Delhi
110	Sh.Harimukesh Meena	TGT (Maths)	ST	2004	Guwahati
111	Ms.Sushila Sharma	TGT (Eng)	ST	2004	Jammu
112	Sh.Rajkesh Meena	TGT (Skt)	ST	2004	Jammu
113	Ms.Monika	PGT (Hindi)	SC	2005	Ahmedabad
114	Ms.Rekha Srinivas	PGT (hindi)	SC	2005	Ahmedabad
115	Ms.Suman Bagra	TGT (SST)	SC	2005	Ahmedabad
116	Sh. Uma Shankar	PRT	SC	2005	Dehradun
117	Sh. Sanjeev Kumar	PRT	SC	2005	Dehradun
118	Sh. Pradeep Kumar	PRT	SC	2005	Dehradun
119	Sh. Naveen Kumar	PRT	SC	2005	Dehradun
120	Sh. Tapan Kumar	PRT	SC	2005	Dehradun
121	Sh. Vishal	PRT	SC	2005	Dehradun
122	Ms.Renu Singh	PRT	SC	2005	Dehradun
123	Ms. Hema	PRT	SC	2005	Dehradun
124	Ms. Sunita Rani	PRT	SC	2005	Dehradun
125	Smt. Krishna Kumari	TGT (SST)	SC	2005	Dehradun
126	Ms.Tara Kumari	PGT (Bio)	SC	2005	Dehradun
127	Ms.Usha Rani	PRT	SC	2005	Delhi
128	Ms.Rajni Singhal	PRT	SC	2005	Delhi
129	Ms.Vinita Vidyarathi	PRT	SC	2005	Delhi
130	Ms Anita	PGT (Bio)	SC	2005	Jabalpur
131	Sh. Kanwar Singh	TGT (Eng)	SC	2005	Jaipur
132	Ms.Lalita Lawanya	TGT (Eng)	SC	2005	Jaipur
133	Sh.Arun Kumar	PRT	SC	2005	Jaipur
134	Ms.Rachana Kirar	PRT	SC	2005	Jaipur

135	Sh. Pramod Kumar	PRT	SC	2005	Jaipur
136	Sh.Sarvesh Kumar	PRT	SC	2005	Jaipur
137	Ms.Tara Kumari	PRT	SC	2005	Jaipur
138	Ms.Anita Kumari	PRT	SC	2005	Jaipur
139	Sh.Vinod Rao Bharti	PRT	SC	2005	Jaipur
140	Sh. Kamal Kumar	PRT	SC	2005	Jammu
141	Sh. Pradeep Kumar	TGT (Bio)	SC	2005	Jammu
142	Sh.Bandana Raj	TGT (Bio)	SC	2005	Jammu
143	Sh.J.Mehul Kumar	TGT (Eng)	SC	2005	Jammu
144	Sh. Balender Kumar	TGT (Eng)	SC	2005	Jammu
145	Sh. Sanjay Kumar	TGT (Maths)	SC	2005	Jammu
146	Sh.Sunil Verma	TGT (SST)	SC	2005	Jammu
147	Sh. Ashok Kumar	TGT (SST)	SC	2005	Jammu
148	Sh. Minal Borkar	PGT (Bio)	SC	2005	Jammu
149	Sh. Baljeet Singh	PGT (Eco)	SC	2005	Jammu
150	Ms.Kiran Bala	PRT	SC	2005	Kolkata
151	Smt.Vidya Devi	PRT	SC	2005	Lucknow
152	Sh.Shamshar Singh	PRT	SC	2005	Mumbai
153	Ms.Sangeeta Karne	PRT	SC	2005	Mumbai
154	Sh.D.Ram	PGT (Hindi)	SC	2005	Silchar
155	Sh.M.Barasiwal	PGT (Chem)	SC	2005	Silchar
156	Sh.Rajendra Prasad	PGT (Hist)	SC	2005	Silchar
157	Sh. K.Kumar	PGT (Phy)	SC	2005	Silchar
158	Sh.M.Bokar	TGT (Sc)	SC	2005	Silchar
159	Sh.V.Vidyarathi	TGT (Sc)	SC	2005	Silchar
160	Sh.P.Kumar	TGT (Eng)	SC	2005	Silchar
161	A.N.R.Sonule	TGT (Eng)	SC	2005	Silchar
162	Sh.S.Kumar	TGT (SST)	SC	2005	Silchar
163	Sh.Rajpal	TGT (SST)	SC	2005	Silchar
164	Sh.A.Kumar	PRT	SC	2005	Silchar
165	Sh.S.Kumar	PRT	SC	2005	Silchar
166	Sh.A.K.Rakesh	PRT	SC	2005	Silchar
167	Sh.Manish	PRT	SC	2005	Silchar
168	Sh.M.Kumar	PRT	SC	2005	Silchar
169	Sh.S.Kumar	PRT	SC	2005	Silchar
170	Sh.A.Kumar	PRT	SC	2005	Silchar
171	Sh.S.Jatav	PRT	SC	2005	Silchar
172	Sh.M.Prasad	PRT	SC	2005	Silchar
173	Sh.J.Kumar	PRT	SC	2005	Silchar
174	Sh.A.Kumar	PRT	SC	2005	Silchar
175	Sh.Sahadev	PRT	SC	2005	Silchar
176	Sh.Premnath	PRT	SC	2005	Silchar
177	Sh.S.Kumar	PRT	SC	2005	Silchar
178	Sh.M.Shankhdhar	PRT	SC	2005	Silchar
179	Sh.K.Lal	PRT	SC	2005	Silchar
180	Ms.Anuradha	PRT	ST	2005	Dehradun

181	Sh. Vikram Das	PRT	ST	2005	Dehradun
182	Ms.Jigna Patel	PRT	ST	2005	Mumbai
183	Ms.Jyotilata Toppo	PRT	ST	2005	Mumbai
184	Sh.A.K.Mao	PRT	ST	2005	Silchar
185	Sh.H.M.Meena	PRT	ST	2005	Silchar
186	Sh.A.K.Xess	PRT	ST	2005	Silchar
187	Sh.R.Meena	PRT	ST	2005	Silchar
188	Sh.P.Wallia	PRT	ST	2005	Silchar
189	Ms.Arati Arya	TGT (SST)	SC	2006	Ahmedabad
190	Ms.Geetanjali Mohan	PRT	SC	2006	Ahmedabad
191	Ms.Sharaddha Kant	TGT (SST)	SC	2006	Bangalore
192	Ms.Shashi Soni	PRT	SC	2006	Bangalore
193	Ms.Anupama Kataria	PRT	SC	2006	Bangalore
194	Smt.Vimla Arya	PGT (Bio)	SC	2006	Bhopal
195	Ms.Alka Rani	PGT (Hindi)	SC	2006	Bhopal
196	Ms.Bhavna Sagar	PRT	SC	2006	Bhopal
197	Ms.Seema	PRT	SC	2006	Bhopal
198	Ms.Meena	PRT	SC	2006	Bhopal
199	Ms.Seema Garhewal	PGT (Hindi)	SC	2006	Chennai
200	Ms.Sujatha Chowkia	TGT (Hindi)	SC	2006	Chennai
201	Sh. Sanjay Kumar	PGT (Chem)	SC	2006	Guwahati
202	Sh.Chhote Lal	TGT (Hindi)	SC	2006	Guwahati
203	Sh.Balwan Singh	TGT (Hindi)	SC	2006	Guwahati
204	Sh.Arvind Kumar	TGT (Hindi)	SC	2006	Guwahati
205	Sh.Pittam Singh Bhatia	TGT (Maths)	SC	2006	Guwahati
206	Sh.Dinesh Chandra	TGT (Maths)	SC	2006	Guwahati
207	Sh.Shailesh Patil	TGT (SST)	SC	2006	Guwahati
208	Sh. Mahesh Kumar Kanwa	TGT (Bio)	SC	2006	Guwahati
209	Sh.Baljinder Kumar	PRT	SC	2006	Guwahati
210	Sh.A.S.Anand	PRT	SC	2006	Guwahati
211	Sh.Surender	PRT	SC	2006	Guwahati
212	Sh.Ravindra Singh	PRT	SC	2006	Guwahati
213	Ms.Monica	PRT	SC	2006	Jabalpur
214	Ms.Subhika	PRT	SC	2006	Jabalpur
215	Ms.Chitra Choudhary	PRT	SC	2006	Jabalpur
216	Ms.Meenakshi	TGT (Eng)	SC	2006	Jaipur
217	Ms.Divya Kardam	PRT	SC	2006	Jammu
218	Ms.Sonika	PRT	SC	2006	Jammu
219	Sh.Baljeet Singh	TGT (Eng)	SC	2006	Jammu
220	Ms Kavita	TGT (Eng)	SC	2006	Jammu
221	Sh. Vikram Kumar	PGT (Bio)	SC	2006	Jammu
222	Sh.Suresh Kumar	PGT (Eco.)	SC	2006	Jammu
223	Sh. Satbir Singh	PGT (Eng)	SC	2006	Jammu
224	Ms.Shyama Gautam	PRT	SC	2006	Kolkata
225	Ms.Tanima	PRT	SC	2006	Kolkata

226	Ms.Thomas K. Barta	PGT (Eng)	SC	2006	Mumbai
227	Sh. M.Kumar	PGT (Hindi)	SC	2006	Silchar
228	Miss Pankaj	PGT (Chem)	SC	2006	Silchar
229	Sh.D.K.Mahawar	PGT (Chem)	SC	2006	Silchar
230	Sh.Subhash	PGT (Eco)	SC	2006	Silchar
231	Sh.D.Singh	PGT (Eng)	SC	2006	Silchar
232	Sh.D.K.Mahawar	TGT (Sc.)	SC	2006	Silchar
233	Sh.K.K.Bairwa	TGT (Sc.)	SC	2006	Silchar
234	Sh.V.S.Ram	TGT (Eng)	SC	2006	Silchar
235	Sh.L.B.Anton	TGT (Eng)	SC	2006	Silchar
236	Sh.K.Gautam	TGT (Hindi)	SC	2006	Silchar
237	Sh.K.Kumar	TGT (Skt)	SC	2006	Silchar
238	Sh.Sita Ram Meena	PGT (Hindi)	ST	2006	Bangalore
239	Sh.Prem Chand Meena	PGT (Bio)	ST	2006	Bangalore
240	Smt. A.K.Karketta	TGT (Hindi)	ST	2006	Bhopal
241	Sh. H.D.Nandanwar	TGT (Eng)	ST	2006	Bhopal
242	Sonee Nege	PRT	ST	2006	Chennai
243	Sh.Phulchand Kandulna	TGT (SST)	ST	2006	Guwahati
244	Sh.Brij Mohan	PGT (Chem)	ST	2006	Guwahati
245	Sh.Tejpal Meena	TGT (Hindi)	ST	2006	Guwahati
246	Sh.Bheem Singh Meena	TGT (Hindi)	ST	2006	Guwahati
247	Sh.Shambhoo Lal Meena	TGT (Skt)	ST	2006	Guwahati
248	Sh.Vivek Shah	PRT	ST	2006	Guwahati
249	Ms.George Kandulna	PGT (Eco)	ST	2006	Jabalpur
250	Ms.Nutan Stella Kindo	TGT (SST)	ST	2006	Jabalpur
251	Ms.Jigna Patel	TGT (Eng)	ST	2006	Jaipur
252	Ms.Archana	PRT	ST	2006	Jammu
253	Ms.Dipti Pangtey	PRT	ST	2006	Jammu
254	Ms.Uma	PRT	ST	2006	Kolkata
255	Sh.V.K.Meena	TGT (Hindi)	ST	2006	Silchar
256	Sh.V.S.Meena	TGT (Hindi)	ST	2006	Silchar
257	Sh.S.S.Meena	TGT (Hindi)	ST	2006	Silchar
258	Sh.D.R.Meena	TGT (SST)	ST	2006	Silchar

**APPENDIX N****SPECIAL RECRUITMENT DRIVE FOR FILLING UP OF BACKLOG RESERVED VACANCIES OF SCs/STs IN KENDRIYA VIDYALAYA SANGATHAN UPTO 2007-08**

- 1) For the first round of Special Recruitment Drive 2223 (SC 1014 + ST 1209) vacancies were advertised pursuant to the instructions from M/HRD. Subsequently when the recruitment process was in a very advanced stage, the DOPT clarified in its letter dated 24.8.2007 that the backlog reserved vacancies, as per the formulation indicated by M/HRD, worked out to 672 (SC 378+ST 294). By that time offers of appointment were issued for a large number of posts. At the end of the entire process, it is found that 1015 (SC 724+ST 291) reserved posts were filled up through this Special Recruitment Drive, only by way of direct recruitment.
- 2) So far as promotions are concerned, KVS had worked out 303 (SC 128+ ST 175) backlog reserved vacancies. Subsequently the DOPT in its letter dated 24.8.2007 pointed out that the correct number of backlog reserved vacancies should be 420 (SC 252+ ST 168). Taking note of the communication received from the DOPT 373 (SC 250+ST 123) posts were filled by way of promotions as enough candidates were not available for such promotions.
- 3) So far as the second round of Special Recruitment Drive is concerned, advertisement for direct recruitment was issued in March, 2008. So far, the results of written examination have not been received from the recruiting agency. We are pursuing vigorously to obtain these results. Most likely the interviews could be conducted only during the months of January-February, 2009 and thereafter the offers of appointment could be issued to the selected candidates. As per the advertisement issued in March, 2008 the total number of backlog reserved vacancies to be filled by way of direct recruitment are 262 (SC 56+ST 206).
- 4) However, the backlog reserved vacancies meant for promotions have been filled up to a large extent. Out of 382 (SC 228 + ST 154) backlog reserved vacancies, as many as 202 (SC 168 + ST 34) vacancies have been filled up and no other candidates are available for such promotions within the zone of consideration. The remaining unfilled backlog reserved vacancies to be filled by the way of promotion work out to 180 (SC 60 + ST 120). These backlog reserved vacancies will be filled up in the next round of Special Recruitment Drive.
- 5) The third round of Special Recruitment Drive, in all probabilities, could commence in March, 2009. As per the circulars issued by the DOPT, each Ministry is supposed to notify a Liaison Officer to inspect the roster registers of all the establishments under the concerned Ministry. So far as M/HRD is concerned we have no definite information as to who has been appointed as the Liaison Officer for this purpose. If at all any body has been appointed as Liaison Officer pursuant to the circulars issued by the DOPT, necessary instructions may be issued to him to inspect the roster register maintained in KVS. Such inspections will certainly benefit the establishment for better implementation of the statutory provisions relating to recruitment.

**PART – II**  
**CHAPTER I**  
**REPORT**

This Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes deals with the action taken by the Government on the recommendations contained in their Twenty-fourth Report (Fourteenth Lok Sabha) on the Ministry of Human Resource Development (Department of School Education and Literacy) regarding “Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas.” The Report was presented in two parts. Part II report pertained to Reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas.

1.2 The Twenty-fourth Report was presented to Lok Sabha on 1<sup>st</sup> December, 2007. It contained altogether 50 recommendations/observations out of which 27 pertained to Part II Report. Replies of the Government have been received in respect of only 25 recommendations/ observations contained in Part II Report which have been examined and may be categorised as under:-

Part II

- (i) Recommendations/Observations which have been accepted by the Government (Sl. Nos. 35, 36, 37, 39, 40, 42, 45 and 46).
- (ii) Recommendations/Observations which the Committee do not desire to pursue in the light of the replies received from the Government (Sl. Nos. 24, 28, 29, 30, 31, 32, 33, 34, 44, 48, 49 and 50).
- (iii) Recommendations/Observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration (Sl. Nos. 25, 38, 41, 43 and 47).



- (iv) Recommendations/Observations in respect of which final replies of the Government have not been received (26 and 27).

**1.3 The Committee desire that final reply in respect of the recommendations for which no reply has been given ought to be furnished within six months of the presentation of the Report. The Committee had observed that not a single JNV has been established in the State of Tamil Nadu as per information furnished in the Annual Report 2005-06. The Committee had, therefore, recommended that whatever the reasons might have been for not opening of JNV in Tamil Nadu all these years, the Union government and the State government of Tamil Nadu should make concrete efforts for setting up of JNVs in the State at the earliest so that rural children, especially from the weaker sections of the State are not deprived of the free education meant especially for them. The Committee fail to understand as to why the Ministry have no comment on the recommendation. The Committee would like the Government to take necessary action on their recommendation and like to be apprised of the action taken in this regard.**

1.4 The Committee will now deal with the Action Taken by the Government on some of the recommendations which need reiteration or comments.

### **Governing Body**

#### **Recommendation (Sl. No. 25, Para No. 1.16)**

1.5 The Committee note that the governing body (Samiti) of Navodaya Vidyalaya consists of 25 members and the Minister in the Ministry of Human Resource Development is the Chairman. The Committee also note that the Vice Chairman and 3 MPs (2 Lok Sabha and 1 Rajya Sabha) are nominated by the Central Government, whereas 7 are ex-officio members and 13 members are nominated by the Ministry of Human Resource Development. The Committee further note that there is no specific provision in the Memorandum of Association and Rules of Samiti for nominating any SC/ST member on the

governing body. The Committee, however, are happy to note that there is a proposal with the Ministry of Human Resource Development to nominate SC/ST person on the governing body of the Samiti. The Committee recommend that the Ministry of Human Resource Development should initiate action to make suitable provision in the Memorandum of Association and rules of the Samiti with a view to including at least one member each from SC and ST category of comparable status on the governing body of Navodaya Vidyalaya Samiti so that the interest of SC/ST people are taken care of.

### **Reply of the Government**

1.6 The governing body (Samiti) of Navodaya Vidyalaya Samiti consists of 28 members now. Minister of HRD is the Chairman. The list of members of the Samiti is at Annexure-A. (Appendix I)

1.7 The proposal for inclusion of SC/ST members will be considered for a decision in the next meeting of the Executive Committee.

### **Comments of the Committee**

**1.8 The Committee note that the governing body of Samiti consists of 28 members now vide Notification No. F.6-5/2005-NVS(Admn.) dated April 30, 2008 regarding reconstitution of Navodaya Vidyalaya Samiti. However, none of the 28 members seem to belong to SC/ST categories. The Committee are saddened by the fact that the Ministry of HRD did not deem it fit to nominate one member belonging to SC/ST category. Keeping in view that a proposal was already with the Ministry to nominate SC/ST person on the governing body of the Samiti, the Committee had recommended that the Ministry of HRD should initiate action to make suitable provision in Memorandum of Association and Rules of the Samiti with a view to**

**including atleast one member each from SC and ST category on the governing body of Navodaya Vidyalaya Samiti. The Committee note with dismay that the proposal is still to be considered for a decision in the next meeting of the Executive Committee. The Committee, therefore, reiterate their earlier recommendation.**

#### **Recommendation (Sl. No. 34, Para No. 3.16)**

1.9 The Committee feels that there is no dearth of educated SC/ST candidates presently in the country. Had the Ministry of Human Resource Development/NVS made serious efforts to fill all these posts, such huge backlog of carried forward vacancies would not have occurred. The Committee recommend that the Ministry/NVS should make sincere attempts to fill up the posts reserved for SCs and STs as far as possible in the same year in which such vacancies occur. The Ministry should also consider imparting in service training to SC/ST candidates having minimum education qualification before appointment. The Committee would like to be informed about the action taken to fill up carried forward vacancies in the categories where those vacancies exist within three months of the presentation of this Report to Parliament.

#### **Reply of the Government**

1.10 It is submitted that carry forward vacancies of teachers under direct quota have been filled up under special recruitment drive of teachers for SC/ST for which offers were given in the year 2007.

1.11 All efforts have been made to fill up the vacancies of Principals under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the employment news. Special care is also taken to intimate the same to SC/ST Welfare Associations.

1.12 The efforts made to fill the SC/ST vacancies of Principals is mentioned in Annexure-E (Appendix II) (Promotion quota) and Annexure-F (Direct quota) (Appendix III).

1.13 Carry forward vacancies of teachers under direct quota have already been filled up under special recruitment drive of teachers for OBC/ST/SC.

#### **Comments of the Committee**

**1.14 The Ministry have not commented in regard to consideration of imparting of in-service training to SC/ST candidates having minimum qualifications before appointment. The Committee should be apprised of the position.**

#### **Recommendation (Sl. No. 35, Para No. 3.17)**

1.15 The Committee note that recruitment are yet to be made in case of TGT (Third Language) posts. The Committee recommend that all SC/ST vacancies in respect of TGT (Third Language) posts should be filled up in a time bound manner. The Committee should also be apprised of the reasons as to why the recruitment has been stopped in respect of SUPW teachers but for which vacancies are still being shown.

#### **Reply of the Government**

1.16 Appointment of 3<sup>rd</sup> languages teachers is done by Regional Offices and vacancies in some of Regional Offices have been filled up and in some of Regional Offices process is at final stage to fill up the vacancies.

1.17 As per the decision taken in the DCs Conference held at NVS Hqrs. the post of SUPW teachers has been held in abeyance vide Samiti letter No. 1-40/93-NVS(Estt) dated 22.07.93

1.18 The proposal for revival of the post of SUPW teachers is being placed in the next meeting of the Academic Advisory Committee.

### **Comments of the Committee**

**1.19 The Committee note that the appointment of Third Language Teachers is done by Regional Offices and vacancies in some of the Regional Offices have been filled up and in some Regional Offices the process to fill up the vacancies is at final stage. The Committee also note that the proposal for revival of the post of SUPW Teachers is being placed in the next meeting of the Academic Advisory Committee (AAC). The Committee should be apprised of total number of SC/ST vacancies of Third Language Teachers and number of them appointed by Regional Offices. The Committee urge the NVS to make all efforts for an early appointment of remaining Third Language Teachers reserved for SCs/STs so that students do not suffer in the absence of the concerned teachers. The Committee should be apprised whether a decision on the proposal for revival of the post of SUPW teachers has since been taken.**

### **Staff Strength and Shortfall Recommendation (Sl. No. 37, Para No. 3.27)**

1.20 The Committee regret to note that the representation of SCs and STs in the posts of Principal, Vice Principal, PGTs, TGTs and Miscellaneous categories in NVS is much below the prescribed quota. The Committee have been informed that SC/ST vacancies have not been filled up due to non-availability of qualified/suitable SC/ST candidates, especially in certain categories of teaching posts and that under promotion quota, adequate number of SC/ST candidates fulfilling the criteria for promotions are not available in the feeder cadre. Further, significant number of those recruited leave when they get better opportunities elsewhere. The Committee are concerned that barring the post of Vice Principal, most of

the other posts are direct recruitment posts and yet the NVS have not been able to fill these posts by direct recruitment.

### **Reply of the Government**

1.21 Promotion quota of PGTs are filled as per provisions of Recruitment Rules of the Samiti. As per Recruitment Rules, written exam will be conducted for promotion to the posts of PGTs.

1.22 All efforts have been made to fill up the vacancies under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the Employment News. Special care is also taken to intimate the same to SC/ST welfare associations.

1.23 Test for Promotion of TGTs to PGTs has been conducted on 28.6.2008. It is likely that promotion quota is filled up by September 2008.

1.24 The efforts made to fill the SC/ST vacancies of Principals is mentioned in **Annexure – E** (Appendix II) (Promotion quota) and **Annexure – F** (Direct quota) (Appendix III).

1.25 A written examination for promotion of TGTs to the post of PGTs was conducted on 28<sup>th</sup> June 2008 and following vacancies have been filled up: -

S. No.	Post	General	SC	ST	Total
1.	Hindi	19	09	01	29
2.	English	39	01	00	40
3.	Mathematics	02	03	00	05
4.	Biology	15	09	00	25
5.	Chemistry	04	00	00	04
6.	Physics	13	02	00	15
7.	Geography	04	00	01	05
8.	History	09	10	02	21
	Total	106	34	04	144

### **Comments of the Committee**

1.26 The Committee note that a written examination for promotion of TGTs to the post of PGTs was conducted on 28<sup>th</sup> June 2008 and that 34 SC and 4 ST vacancies

were filled up. The Committee, however, note that in subjects like English, Mathematics, Biology, Chemistry and Physics not a single ST candidate was promoted. Moreover, it has not been stated how many SC/ST promotional posts were actually at stake. The Committee strongly feel that NVS should make earnest efforts to recruit ST teachers in different subjects from tribal areas by publicising such posts in the local newspaper/local employment exchange in the tribal dominated states including North-East States so that many unemployed educated ST candidates from those areas may apply for the posts of TGT and PGT in Navodaya Vidyalayas.

#### **Recommendation (Sl. No. 38, Para No. 3.28)**

1.27 The Committee are surprised to note that even in the case of Sweeper category where no higher qualification is required, there is shortfall of ST category every year from 2003-04 to 2006-07. The Committee recommend that shortfall in ST posts in Sweeper category should be wiped out by recruitment at the earliest. The Committee are also surprised to note that posts of Teaching, Non-teaching staff excluding Sweepers have been clubbed together as a category in the statement on staff furnished to the Committee. The total number of this category as per statement as in 2006-07, is 13879 whereas the number of SCs and STs are shown as 2194 and 766, respectively and the shortfall of SCs and STs as 1.23% and 5.30%. The Committee are of the view that such clubbing together of different category of posts does not give the exact number of SCs and STs in a particular category. The Committee, therefore, recommend that NVS should maintain separate record for each category of posts so that exact number of particular staff, as also SC/ST amongst them, can be clearly projected. The Committee may be apprised of the position of staff accordingly.

### **Reply of the Government**

1.28 Vacancies of teachers etc. of SCs / STs are filled as per provisions of Recruitment Rules.

1.29 All efforts have been made to fill up the vacancies of Principals under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the employment news. Special care is also taken to intimate the same to SC/ST welfare associations. Reasons for shortfall of Sweeper category is due to non- sponsorship of candidates by the Local Employment Exchange. The concerned Principal fills up vacancies of Sweepers at Vidyalaya Level through Employment Exchange. Directions have been given to all Regional Offices to fill up these vacancies, at the earliest.

### **Comments of the Committee**

**1.30 The Committee are not satisfied with the reply of the Ministry. The Committee had specifically recommended that shortfall of ST posts in Sweeper category should be wiped out at the earliest where no higher qualification is required. Instead, the Ministry have stated the reasons for shortfall of Sweeper category is due to non- sponsorship of candidates by the local employment exchanges. It has also been stated that directions have been given to all Regional Offices to fill up those vacancies at the earliest. The Committee also note that no explanation has been provided as to the clubbing of posts of Teaching, Non-Teaching staff excluding Sweepers. The Committee should be apprised as to why the posts of Teaching and Non-Teaching excluding Sweepers have been clubbed together. The Committee also reiterate their earlier recommendation that shortfall in ST post in sweeper category**



**should be wiped out at the earliest and the position in this regard should be apprised to them.**

#### **Recommendation (Sl. No. 39, Para No. 3.29)**

1.31 The Committee also note that some shortfall is due to promotion quota. The Committee feel that in such a situation the option available to NVS is to expand the zone of consideration so that more SC/ST candidates can be considered for the post or otherwise can fill up the promotional post through direct recruitment as per instruction in Office Memorandum No. AB(14017/30/89 Estt. (RR) dated 10.07.1990. The Committee therefore, recommend that if requisite number of candidates belonging to SCs and STs are not found in the feeder cadre for promotion to the next grade even after extending the zone of consideration, the NVS should fill up the shortfall by diverting the promotional posts temporarily to direct recruitment posts.

#### **Reply of the Government**

1.32 Vacancies of shortfall of teachers etc. in promotion quota are filled as per Recruitment Rules.

1.33 The provisions for diverting the unfilled vacancies of Principals under SC/ST category from Promotion quota to Direct Quota is noted. However, the Samiti is not able to fill ST vacancies of Principals even under Direct quota for want of suitable candidates despite ample efforts. Therefore, the diversion of vacancies will not solve the purpose.

#### **Comments of the Committee**

**1.34 The Committee note that the provision for diverting the unfilled vacancies of Principals under SC/ST category from promotion quota to direct quota has been noted by the Ministry. However, it is said that the Samiti is not able to fill ST vacancies of Principals even under Direct quota for want of suitable candidates despite ample efforts and that the diversion will not solve the purpose. The**

**Committee stress that the Ministry and NVS should provide some relaxations in age and experience if some ST candidates in feeder cadre are available for the posts of Principal. If need be, these posts should be filled up by ST candidates on deputation from other State/Central Government schools.**

**Recommendation (Sl. No. 41, Para No. 3.31)**

1.35 The Committee note that concerted efforts are being made to reduce the shortfall by conducting special recruitment drive for filling up the post of Teachers reserved for SCs/STs. The drive is reported to be presently under progress. The second stage written examination for recruitment of Teachers for SC/ST categories in JNVs was held on 3<sup>rd</sup> December 2006 and the recruitment was to be completed by April 2007. The Committee also note that the special recruitment drive for filling up 21 posts of Principal under ST category had been notified in July, 2006 out of which only 6 posts have been filled up. The Committee strongly recommend that remaining 15 posts should also be filled as early as possible and the Committee may be informed accordingly. The Committee also note that special care was being taken by NVS to clear all backlog vacancies for SC/ST categories by the end of April 2007. Although the Committee appreciate that 1181 vacancies had been identified as on 1.7.2004 and NVS had been able to fill up 989 SC and ST vacancies (both direct and promotional), but at the same time the Committee are disappointed to know that 135 posts which were identified in different regions could not be filled up even though efforts were made. In addition, there were 57 posts as on 15.12.2006 still to be filled up. The Committee have been informed that 135 posts could not be filled up due to non-availability of eligible SC/ST candidates in the extended zone of consideration. The Committee, however feel that the reasons cannot be factually correct as the details furnished about 135 posts also contain direct recruitment posts like 12 SC posts of LDC, Drivers etc. and that of 18 ST posts of Principal etc. where the question of zone of

consideration does not arise at all. The Committee view this as a serious lapse on the part of Ministry and advise them to be careful while furnishing note to the Parliamentary Committee for their scrutiny. The Committee recommend that special recruitment drive to fill up all the vacancies identified as on 2.7.2004 should be conducted and completed on priority basis and action completed in this regard should be apprised to them.

### **Reply of the Government**

1.36 Efforts have been made to fill up 1181 backlog vacancies of teachers etc. of SCs/STs identified as on 01.07.2004. All vacancies have been filled up except 132 posts for which candidates are not available under extended zone of consideration under promotion quota and eligible candidates are not available for some of STs vacancies under direct quota.

1.37 As already stated in para 3.15, NVS has been able to fill all the vacancies of Principals under SC Category. The vacancies of Principals belonging to ST category remains unfilled for want of candidates in Direct/Promotion quota.

The following posts of teachers have been filled up under Special Recruitment Drive for filling up the posts under reserved category of SCs & STs conducted during 2006-07.

S. No.	Post	SC	ST
1.	PGTs	45	27
2.	TGTs	41	46
3.	Misc. Category Teachers	17	22

### **Comments of the Committee**

**1.38 The Committee are pained to note that the vacancies of Principals belonging to ST category still remained unfilled for want of candidates in Direct/Promotion quota. However, it has not been mentioned out of 15 posts for which the Committee had recommended, how many still remained to be filled up. Earlier it was stated that 1181 vacancies had been identified as on 1.7.2004 and NVS had filled up 989 SC and ST posts whereas according to the latest information, there are still 132 posts for**

which candidates are not available under extended zone of consideration under promotion quota and eligible candidates are not available for some of ST vacancies under direct quota. The Committee had specifically pointed out that the details furnished about 135 posts which could not be filled up due to non-availability of eligible SC/ST candidates in the extended zone of consideration was not factually correct as the details contained direct recruitment posts like 12 SC posts of LDC, Drivers etc. and that of 18 ST posts of Principal etc. where the zone of consideration does not arise. Nothing has been said about this matter. The Committee should be provided with the exact information in this matter. The Committee reiterate their earlier recommendation to conduct special recruitment drive to fill up all the vacancies identified as on 2.7.2004 on priority and apprise the outcome to them.

#### **Recommendation (Sl. No. 42, Para No. 3.38)**

1.39 The Committee are unhappy to note that during 1998 to 2000 the representation of SCs and STs in promotion to various posts like Vice Principal and Teaching was not as per prescribed percentage for SCs and STs. The Committee also note during the period 2003-04, to 2006-07, the number of backlog vacancies persisted in the post of Principal, Vice-Principal and PGTs. The Committee suggest that if requisite number of SC/ST posts are not filled up by promotion due to non-availability of candidates in the extended zone of consideration in feeder cadres, the Government should fill up the shortfall by diverting the promotional posts to direct recruitment as per the Office Memorandum No. AB(14017)/30/89-Estt. (RR) dated 10.7.1990.

#### **Reply of the Government**

1.40 Efforts are being made to fill up backlog vacancies of teachers under promotion quota for SCs/STs category as per provisions of Recruitment Rules of the Samiti.

1.41 So far the post of Principal & Vice Principal is concerned, the provisions for diverting the unfilled vacancies under SC/ST category from Promotion quota to Direct Quota is noted. However, the Samiti is not able to fill the all ST vacancies of Principals / Vice Principal even under Direct quota for want of suitable candidates despite ample efforts. However, the further attempts will be made. The result of exam conducted on 28.06.2008 for promotion from TGTs to PGTs is still awaited. Special drives have been conducted for filling up for SC/ST vacancies of Principals since 2006. The detail of the meeting of the Selection Committee held for filling up of the SC/ST vacancies are indicated in Annexure-F.

#### **Comments of the Committee**

**1.42 In their action taken reply, the Ministry have furnished a statement wherein it has been stated that in a meeting of Selection Committee held on 29.2.08 for filling up of 10 vacancies of Principals under ST category, 2 ST and 8 on Deputation basis are reported to be appointed as Special Recruitment Drive. The Committee would like to be informed whether 8 deputationists appointed belong to ST category. If the deputationists do not belong to ST category, the Committee would like to be apprised as to who authorized filling up of ST posts by other communities. The Committee should also be apprised whether the NCST, DOP&T were also consulted before filling up of 8 ST posts of Principal by deputationists. The Committee should also be apprised of the outcome of the exam of promotion from TGT to PGT conducted on 28.6.2008.**

#### **Recommendation (Sl. No. 43, Para No. 3.39)**

1.43 The Committee are constrained to note that backlog vacancies in promotion category for the years 2003-04 to 2006-07 have been shown against TGTs and miscellaneous category of teaching post whereas according to recruitment rules, TGTs

and miscellaneous category of teaching posts are to be filled up 100% by direct recruitment. The Committee would like to be apprised of the reasons for showing these as backlog vacancies in promotion against TGTs and miscellaneous category of teaching posts. The Committee recommend that post of TGTs and miscellaneous Teaching posts shown as SC/ST backlog posts in promotion should be filled up by direct recruitment as per recruitment rules with due promptitude.

### **Reply of the Government**

1.44 Interviews has already been held on March 24-26, 2008 to fill up the backlog vacancies of teachers. Status of backlog vacancies of SC / ST in respect of Teaching and Non-Teaching staff is as under:-

Post	Identified vacancies as on 1.7.2004	Filled up as on 31.01.2008	Filled up as on 29.02.2008	Efforts made but could not be filled up	Total	Balance vacancies to be filled	%age of filled vacancies
1	2	3	4	5	6	7	8
SC (DR)	533	523	523	10	533	0	100
ST (DR)	417	400	400	16	416	1	99.76
SC (PR)	114	83	83	31	114	0	100
SC (PR)	117	42	42	75	117	0	100
<b>TOTAL</b>	<b>1181</b>	<b>1048</b>	<b>1048</b>	<b>132</b>	<b>1180</b>	<b>1</b>	<b>99.92</b>

Since efforts were made to fill up 132 posts, these posts have been taken into account for calculating percentage.

### **Comments of the Committee**

1.45 The Committee are distressed to note that the Ministry have not responded to the observation made in regard to TGTs and miscellaneous category of teaching posts which are to be filled up 100% by direct recruitment according to recruitment rules but was shown as backlog vacancies in promotion. The Committee expect an explanation in this regard. It has been stated that interviews were held on March 24-26, 2008 to fill up SC/ST backlog vacancies of teachers. The Committee should, therefore, be apprised of the details of the SC/ST backlog vacancies of teacher which

have been filled up on account of interviews. In regard to 1181 posts which were identified as on 1.7.2004, it has been stated that as on 29.2.2008, 1048 SC and ST vacancies (both direct and promotional) were filled up and efforts to fill up the remaining posts i.e. 132 are being made. The Committee reiterate that backlog posts of SC and ST should be filled up expeditiously and the details of such posts filled up should be furnished to them.

**Liaison Officer and SC/ST Cell  
Recommendation (Sl. No. 45, Para No. 4.8)**

1.46 The Committee also note that SC/ST Cell is functioning in the Department of Education as also in the Bureau of Higher Education. The Committee note that officers working in the SC/ST Cells do not belong to SC/ST category. The Committee, therefore, recommend that SC/ST officers having sound knowledge of reservation orders/policies should be posted in SC/ST Cells, both in the Department of Education as also in the Bureau of Higher Education. If suitable SC/ST officers are not available, other SC/ST officers should be given training and posted in these Cells.

**Reply of the Government**

1.47 The proposal is under active consideration of the Ministry.

**Comments of the Committee**

**1.48 The Committee recommend that the decision on the proposal should be taken at the earliest and the same should be apprised to them.**

**False Caste Certificates  
Recommendation (Sl. No. 47, Para No. 4.17)**

1.49 The Committee are distressed to note that a teacher had obtained employment in the Samiti on the basis of false caste certificate. On verifying the facts, his services had been terminated but no criminal proceedings were initiated. Whereas the person had

obtained employment by providing false caste certificate, the offence committed by him is very serious and the case should have been registered in the Police Station in the first instance as a case of forgery. The Committee, however, are distressed that no FIR had been lodged nor any criminal proceedings have been initiated against the person concerned. By not registering a criminal case against him, the NVS has allowed an offender to go scot free. The Committee also note that during the years 2003-04 to 2006-07, two cases of production of false SC/ST caste certificates have been identified under Regional Office, Lucknow. The Committee urge the Ministry to follow up the cases pending with District Magistrate Lucknow, expeditiously and the outcome thereof be apprised to the Committee. The Committee strongly recommend that penal action should be initiated against the offender whenever a person is found guilty of producing false caste certificate. The Committee also recommend that the Ministry and NVS should also fix responsibility on officers for not initiating criminal proceedings in such cases.

### **Reply of the Government**

1.50 Status reported by Regional Office, Lucknow in above said two cases of production of false SC/ST caste certificates are as follows:-

<b>Sl. No.</b>	<b>Name of the Employee</b>	<b>JNV</b>	<b>Designation</b>	<b>Present status</b>	<b>Remarks</b>
1.	Shri Shambhu Prasad	Mahoba	TGT (Eng)	Working in JNV, Mahoba	Even after repeated reminders (copies enclosed), report is still awaited from the concerned District Magistrate.
2.	Shri Vinod Kumar	Bulandshahr	PET	Working in JNV, Bulandshahr	The concerned District Magistrate has reported that the Caste Certificate has been found to be correct (copy enclosed).

### **Comments of the Committee**

1.51 The Committee feel that the Ministry and NVS do not consider the cases of obtaining employment on the basis of false caste certificates as serious as they have



no comments on taking penal action against the offenders as also fixing responsibility on officers for not initiating criminal proceedings in such cases. The Committee have only been provided with the status report in case of two cases pending at Regional office, Lucknow. The Committee are very concerned that non-SC/ST people have obtained employment on the basis of false caste certificates and such cases need to be dealt under criminal laws. The Committee, therefore, reiterate their earlier recommendation. In regard to the case of TGT(Eng), the Committee strongly recommend that FIR should be filed against him and action also be initiated against the concerned district authorities who are taking longer time to send report on the matter.

**CHAPTER – II****RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED  
BY THE GOVERNMENT****Recommendation (Sl. No. 35, Para No. 3.17)**

2.1 The Committee note that recruitment are yet to be made in case of TGT (Third Language) posts. The Committee recommend that all SC/ST vacancies in respect of TGT (Third Language) posts should be filled up in a time bound manner. The Committee should also be apprised of the reasons as to why the recruitment has been stopped in respect of SUPW teachers but for which vacancies are still being shown.

**Reply of the Government**

2.2 Appointment of 3<sup>rd</sup> languages teachers is done by Regional Offices and vacancies in some of Regional Offices have been filled up and in some of Regional Offices process is at final stage to fill up the vacancies.

2.3 As per the decision taken in the DCs Conference held at NVS Hqrs. the post of SUPW teachers has been held in abeyance vide Samiti letter No. 1-40/93-NVS(Estt) dated 22.07.93

2.4 The proposal for revival of the post of SUPW teachers is being placed in the next meeting of the Academic Advisory Committee.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Comments of the Committee**

2.5 Please see Para No. 1.19 of Chapter – I.

**Recommendation (Sl. No. 36, Para No. 3.18)**

2.6 The Committee have been informed that direct recruitment vacancies to the posts of Principal, PGTs and TGTs are advertised through Employment News and other leading newspapers. In case of vacant posts to be filled up at local level, indents are invariably sent to the concerned employment exchanges. The Committee have also been informed that there is no practice of sending the copies of employment notices/notifications to recognised SC/ST Welfare Associations. The Committee recommend that publicity of SC/ST vacant posts in Navodaya Vidyalayas should be given not only through employment exchanges, Employment News and national dailies but also through local newspapers especially in areas predominantly inhabited by SC/ST people as well as through radio and T.V. for better coverage. The Committee feel that local MPs of the area should also be given copies of employment notices besides sending them to recognised SC/ST Welfare Associations so that more SC/ST candidates are able to know about existence of vacancies in Navodaya Vidyalayas.

**Reply of the Government**

2.7 An advertisement inviting applications to fill up the teaching posts were published in leading newspapers in the country. Another advertisement was published in Employment News (All editions). Further, detailed notification was also available at Samiti's Website "[www.navodaya.nic.in](http://www.navodaya.nic.in)".

All efforts have been made to fill up the vacancies under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the employment news. Special care is also taken to intimate the same to SC/ST welfare associations.

The remark of the committee to intimate the local MPs about the employment notices besides sending them to SC/ST welfare association has been noted.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 37, Para No. 3.27)**

2.8 The Committee regret to note that the representation of SCs and STs in the posts of Principal, Vice Principal, PGTs, TGTs and Miscellaneous categories in NVS is much below the prescribed quota. The Committee have been informed that SC/ST vacancies have not been filled up due to non-availability of qualified/suitable SC/ST candidates, especially in certain categories of teaching posts and that under promotion quota, adequate number of SC/ST candidates fulfilling the criteria for promotions are not available in the feeder cadre. Further, significant number of those recruited leave when they get better opportunities elsewhere. The Committee are concerned that barring the post of Vice Principal, most of the other posts are direct recruitment posts and yet the NVS have not been able to fill these posts by direct recruitment.

**Reply of the Government**

2.9 Promotion quota of PGTs are filled as per provisions of Recruitment Rules of the Samiti. As per Recruitment Rules, written exam will be conducted for promotion to the posts of PGTs.

2.10 All efforts have been made to fill up the vacancies under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the Employment News. Special care is also taken to intimate the same to SC/ST welfare associations.

2.11 Test for Promotion of TGTs to PGTs has been conducted on 28.6.2008. It is likely that promotion quota is filled up by September 2008.

2.12 The efforts made to fill the SC / ST vacancies of Principals is mentioned in **Annexure – E** (Promotion quota) and **Annexure – F** (Direct quota).

2.13 A written examination for promotion of TGTs to the post of PGTs was conducted on 28<sup>th</sup> June 2008 and following vacancies have been filled up: -

S. No.	Post	General	SC	ST	Total
1.	Hindi	19	09	01	29
2.	English	39	01	00	40
3.	Mathematics	02	03	00	05
4.	Biology	15	09	00	25
5.	Chemistry	04	00	00	04
6.	Physics	13	02	00	15
7.	Geography	04	00	01	05
8.	History	09	10	02	21
	Total	106	34	04	144

(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)

#### **Comments of the Committee**

2.14 Please see Para No. 1.26 of Chapter – I.

#### **Recommendation (Sl. No. 39, Para No. 3.29)**

2.15 The Committee also note that some shortfall is due to promotion quota. The Committee feel that in such a situation the option available to NVS is to expand the zone of consideration so that more SC/ST candidates can be considered for the post or otherwise can fill up the promotional post through direct recruitment as per instruction in Office Memorandum No. AB(14017/30/89 Estt. (RR) dated 10.07.1990. The Committee therefore, recommend that if requisite number of candidates belonging to SCs and STs are not found in the feeder cadre for promotion to the next grade even after extending the zone of consideration, the NVS should fill up the shortfall by diverting the promotional posts temporarily to direct recruitment posts.

### **Reply of the Government**

2.16 Vacancies of shortfall of teachers etc. in promotion quota are filled as per Recruitment Rules.

2.17 The provisions for diverting the unfilled vacancies of Principals under SC/ST category from Promotion quota to Direct Quota is noted. However, the Samiti is not able to fill ST vacancies of Principals even under Direct quota for want of suitable candidates despite ample efforts. Therefore, the diversion of vacancies will not solve the purpose.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

2.18 Please see Para No. 1.34 of Chapter – I.

### **Recommendation (Sl. No. 40, Para No. 3.30)**

2.19 The Committee note that NVS are making efforts to wipe out the shortfall in SC/ST vacancies by making wider publicity through media to attract more and more SC/ST candidates, by conducting interviews of SC/ST candidates separately on a relaxed standard and by initiating separate special recruitment drives. Despite such steps taken, the efforts made by the Ministry of HRD and NVS do not seem to be enough to achieve the purpose of wiping out of shortfall. The Committee, therefore, desire that the Ministry of HRD/NVS should explore more avenues to augment present process of clearing the shortfall vacancies.

### **Reply of the Government**

2.20 Vacancies of teachers etc. of SCs/STs are filled by making wider publicity in leading News Paper & Employment News Paper. Further, minimum cut off marks in written exam is relaxed for SC/ST candidates in comparison to general candidates. Samiti is trying hard

to fill the vacancies of Principals under ST category under promotion and direct quota upto the extent possible.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 42, Para No. 3.38)**

2.21 The Committee are unhappy to note that during 1998 to 2000 the representation of SCs and STs in promotion to various posts like Vice Principal and Teaching was not as per prescribed percentage for SCs and STs. The Committee also note during the period 2003-04, to 2006-07, the number of backlog vacancies persisted in the post of Principal, Vice-Principal and PGTs. The Committee suggest that if requisite number of SC/ST posts are not filled up by promotion due to non-availability of candidates in the extended zone of consideration in feeder cadres, the Government should fill up the shortfall by diverting the promotional posts to direct recruitment as per the Office Memorandum No. AB(14017)/30/89-Estt. (RR) dated 10.7.1990.

**Reply of the Government**

2.22 Efforts are being made to fill up backlog vacancies of teachers under promotion quota for SCs/STs category as per provisions of Recruitment Rules of the Samiti.

2.23 So far the post of Principal & Vice Principal is concerned, the provisions for diverting the unfilled vacancies under SC/ST category from Promotion quota to Direct Quota is noted. However, the Samiti is not able to fill the all ST vacancies of Principals / Vice Principal even under Direct quota for want of suitable candidates despite ample efforts. However, the further attempts will be made. The result of exam conducted on 28.06.2008 for promotion from TGTs to PGTs is still awaited. Special drives have been conducted for filling up for SC/ST vacancies of Principals since 2006. The detail of the meeting of the Selection Committee held for filling up of the SC/ST vacancies are indicated in Annexure-F.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

2.24 Please see Para No. 1.42 of Chapter – I.

### **Liaison Officer and SC/ST Cell Recommendation (Sl. No. 45, Para No. 4.8)**

2.25 The Committee also note that SC/ST Cell is functioning in the Department of Education as also in the Bureau of Higher Education. The Committee note that officers working in the SC/ST Cells do not belong to SC/ST category. The Committee, therefore, recommend that SC/ST officers having sound knowledge of reservation orders/policies should be posted in SC/ST Cells, both in the Department of Education as also in the Bureau of Higher Education. If suitable SC/ST officers are not available, other SC/ST officers should be given training and posted in these Cells.

### **Reply of the Government**

2.26 The proposal is under active consideration of the Ministry.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

2.27 Please see Para No. 1.48 of Chapter – I.

### **Recommendation (Sl. No. 46, Para No. 4.12)**

2.28 The Committee note that the rosters of Navodaya Vidyalaya Samiti had been examined and certain discrepancies noticed had since been rectified. The Committee recommends that the roster should be maintained properly and the same should also be inspected periodically by the Liaison Officer nominated by the Ministry. The Committee also urge the Ministry to conduct regular training programmes for the officers working in the



SC/ST Cell and establishment of the departments and Navodaya Vidyalaya Samiti dealing with reservation policy for SC/STs and maintenance of rosters.

**Reply of the Government**

2.29 Noted.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**CHAPTER – III****RECOMMENDATIONS/OBSERVATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN THE LIGHT OF THE REPLIES RECEIVED FROM THE GOVERNMENT****Recommendation (Sl. No. 24, Para No. 1.15)**

3.1 The Committee notes the initiative taken by NVS to achieve the main objective of national integration in their schools through the policy of migration, which is one of the important features of Navodaya Vidyalaya Scheme, whereby 30% students of class IX of Vidyalayas of Hindi Speaking States are migrated to Vidyalayas of non-Hindi Speaking States. The concept of taking 30% children of class IX of Navodaya Vidyalayas situated in Hindi speaking areas to Navodaya Vidyalayas of non-Hindi speaking States should foster a sense of oneness as they get exposed to culture, language, food habits and social traditions altogether different from where they come from. The Committee desires that children studying in non-Hindi speaking States should also be migrated to Hindi speaking States for achieving the same objective of national integration. The Committee may be apprised of the details of children, including SC/ST children, who were actually sent from various zones to other areas during the last 3 academic years. The Committee recommends that the number of children to be migrated should be increased after reviewing the overall performance of the scheme.

**Reply of the Government**

3.2 Under the migration policy, 30% of the students of IX class are migrated from Hindi speaking area to Non Hindi speaking areas and vice versa (i.e. the students of non Hindi speaking areas are also migrated to Hindi speaking areas). The numbers of migrated students have increased from 31 in 1988-89 to 7228 students in the year 2007-08.

3.3 The details of the children, including SC/ST children, who migrated during the last three years in given below:-

**The details of SCs and STs students who have been migrated during the year 2008-09 are as given below: -**

S. No.	Region	Total students migrated	SC	ST
1.	Bhopal	1388	310	356
2.	Chandigarh	323	139	30
3.	Hyderabad	1312	316	131
4.	Jaipur	787	198	99
5.	Lucknow	1036	265	141
6.	Patna	672	175	82
7.	Pune	892	201	141
8.	Shillong	621	151	93
	Total	7031	1755	1073

**Details of students who migrated during 2007-08 are as follows:**

Region of JNVs	No. of JNVs	Total No. of students in IX class	Number of Students Migrated					Total
			Boys	Girls	Gen	SC	ST	
<b>HINDI SPEAKING STATES</b>								
Bhopal	52	3327	646	314	515	214	231	960
Chandigarh	16	924	146	97	135	83	25	243
Jaipur	47	2970	559	294	536	220	97	853
Lucknow	63	4641	709	306	682	312	21	1015
Patna	56	3426	458	191	421	148	80	649
<b>Total</b>	<b>234</b>	<b>15288</b>	<b>2518</b>	<b>1202</b>	<b>2289</b>	<b>977</b>	<b>454</b>	<b>3720</b>

<b>NON HINDI SPEAKING STATES</b>								
Bhopal	24	1296	266	123	199	94	96	389
Chandigarh	27	1198	229	110	161	140	38	339
Hyderabad	67	4948	861	478	879	324	136	1339
Pune	50	3099	572	308	542	208	130	880
Shillong	39	2866	372	189	211	75	275	561
<b>Total</b>	<b>207</b>	<b>13407</b>	<b>2300</b>	<b>1208</b>	<b>1992</b>	<b>841</b>	<b>675</b>	<b>3508</b>

**Details of students who migrated during 2006-07 are as follows:**

Region of JNVs	No. of JNVs	Total No. of students in IX class	Number of Students Migrated					
			Boys	Girls	Gen	SC	ST	Total
<b>HINDI SPEAKING STATES</b>								
Bhopal	48	367	637	324	528	219	214	961
Chandigarh	16	905	162	82	116	87	41	244
Jaipur	47	3048	564	295	517	244	98	859
Lucknow	72	4394	620	353	575	229	169	973
Patna	59	3236	516	243	469	186	104	759
<b>Total</b>	<b>242</b>	<b>11950</b>	<b>2499</b>	<b>1297</b>	<b>2205</b>	<b>965</b>	<b>626</b>	<b>3796</b>
<b>NON HINDI SPEAKING STATES</b>								
Bhopal	23	870	263	126	176	85	128	389
Chandigarh	27	1254	218	100	151	136	31	318
Hyderabad	70	4834	877	496	936	307	130	1373
Patna	1	59	9	8	7	4	6	17
Pune	54	3419	633	271	717	135	52	904
Shillong	66	2350	433	232	243	80	342	665
<b>Total</b>	<b>241</b>	<b>12786</b>	<b>2433</b>	<b>1233</b>	<b>2230</b>	<b>747</b>	<b>689</b>	<b>3666</b>

**Details of students who migrated during 2005-06 are as follows:**

Region of JNVs	No. of JNVs	Total No. of students in IX class	Number of Students Migrated					
			Boys	Girls	Gen	SC	ST	Total
<b>HINDI SPEAKING STATES</b>								
<b>Total</b>	<b>215</b>	<b>14293</b>	<b>2512</b>	<b>1096</b>	<b>2207</b>	<b>940</b>	<b>461</b>	<b>3608</b>
<b>NON HINDI SPEAKING STATES</b>								
<b>Total</b>	<b>213</b>	<b>13345</b>	<b>2237</b>	<b>1113</b>	<b>2123</b>	<b>743</b>	<b>484</b>	<b>3350</b>

(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)

**Recommendation (Sl. No. 28, Para No. 2.13)**

3.4 The Committee observed that each Vidyalaya has provision for a full-fledged campus with sufficient buildings of classrooms, dormitories, staff quarters and other infrastructural facilities. The Committee, however, note that there is no mention of provision of doctor, nurse or dispensary for the children and the staff working in the Vidyalayas. Keeping in view that JNVs are located in rural areas, the Committee strongly recommend that health services should also be provided in the campus and every JNV should have atleast a doctor, a nurse / pharmacist and dispensary to attend to the emergent need for health services of the residents of the campus.

**Reply of the Government**

3.5 As regards the provision of Doctor, Nurse and Dispensary for the children and the staff working in Navodaya Vidyalayas, it is submitted that a full time regular qualified staff nurse is appointed in each JNV. A medical room is also available in the Vidyalaya building where first aid facilities are available. In addition to this, a consultant medical officers is also appointed on part time basis for looking after the health care of the residents.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 29, Para No. 2.14)**

3.6 The Committee note that admission to Navodaya Vidyalayas is made at the level of Class VI only on the basis of a selection test conducted at All India level through CBSE. The medium of test in 20 Indian languages and the test is non-verbal and objective, designed to ensure that talented children from rural areas are able to complete without any disadvantage. At least 75 percent of the seats in a district are filled by candidates selected from rural areas and the remaining from urban areas.

### Reply of the Government

3.7 JNVST for admission to Class VI is conducted in the following 21 languages.

Sl	Language	Sl	Language	Sl.	Language
1	Assamese	8	Kannada	15	Oriya
2	Bengali	9	Khasi	16	Punjabi
3	Bodo	10	Malayalam	17	Sindhi (Arabic)
4	English	11	Manipuri	18	Tamil
5	Garo	12	Marathi	19	Telegu
6	Gujarati	13	Mizo	20	Urdu
7	Hindi	14	Nepali	21	Sindhi (Devnagri)

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### Recommendation (Sl. No. 30, Para No. 2.15)

3.8 The Committee note that there is a provision for reservation in favour of children belonging to SC/ST in proportion to their population in the concerned districts, provided that in no district such reservation will be less than the national average (15% for SC and 7.5% for ST) but subject to a maximum of 50% for both categories (SC and ST) taken together. These reservations are over and above the candidates selected under open merit category. The Committee are happy to note that the students belonging to SCs and STs are given relaxation in the minimum qualifying marks which is 28% for admission in Jawahar Navodaya Vidyalayas.

### Reply of the Government

3.9 No action is required.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Recommendation (Sl. No. 31 Para No. 2.16)**

3.10 According to the information furnished to the Committee and shown in para No. 2.9, enrolment of SC/ST students is far higher than the seats reserved for them. The Committee also note that children of SC/ST parents living below the poverty line have also been given opportunity to study in JNVs. The Committee would like to be apprised about the progress made by these children as compared to other children. The Committee would also like that the statistics of all the children should be maintained district-wise and region-wise so that the exact number of such students, including SC/ST students in the district and region is known.

### **Reply of the Government**

3.11 Region-wise details of pass percentage of SC/ST students of class X & XII. CBSE exam for the year 2006, 2007 and 2008 are enclosed at **Annexure B, C & D**.

Result comparison of pass percentage of SC & ST students of the JNVs with the overall pass percentage of NVS and other school systems (given below) indicate the following:

- Pass Percentage of students belongs to SC & ST categories in the JNVs are over and above the over all pass percentage CBSE Schools / Independent schools.
- The Pass percentage of student's belonging to SC & ST in the JNVs is increasing every year.

#### **Class X**

<b>Particulars</b>	<b>2006</b>	<b>2007</b>	<b>2008</b>
SC&ST students (NVS)	84.92%	93.52%	95.67%
NVS overall	91.13%	96.41%	97.54%
CBSE affiliated School System	77.16%	84.44%	87.08%
Independent Schools	85.94%	91.81%	91.77%

#### **Class XII**

<b>Particulars</b>	<b>2006</b>	<b>2007</b>	<b>2008</b>
SC&ST students (NVS)	86.83%	86.75%	90.61%
NVS overall	90.24%	90.11%	92.44%
CBSE School System	79.55%	80.64%	80.91%
Independent Schools	82.35%	82.29%	81.68%

3.12 Region wise details of pass percentage of SC & ST students in the year 2006, 2007 and 2008 are enclosed.

**RESULT COMPARISON OF SC & ST STUDENTS OF JNVs**  
**AND PERFORMANCE OF OTHER CHILDREN IN THE JNVs**

<b>Class X</b>	<b>2006</b>	<b>2007</b>	<b>2008</b>
SC Students (NVS)	(5437) 89%	(6480) 95.69%	(6805) 97.24%
ST Students (NVS)	(2982) 78.37%	(3826) 90.09%	(3945) 93.09%
Total SC&ST student	(8419) 84.92%	(10306) 93.52%	(10750) 95.67%
NVS overall (Including Gen+SC+ST)	(25039) 91.13%	(27945) 96.41%	(28902) 97.54%

<b>Class XII</b>	<b>2006</b>	<b>2007</b>	<b>2008</b>
SC Students (NVS)	(2897) 88.84%	(3072) 87.94%	(4170) 91.58%
ST Students (NVS)	(1483) 83.17%	(18150) 84.81%	(2310) 88.91%
Total SC&ST student	(4380) 86.83%	(4887) 86.75%	(6480) 90.61%
NVS overall (Including Gen+SC+ST)	(12866) 90.24%	( 16834) 90.11%	(18635) 92.44%

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 32, Para No. 3.14)**

3.13 The Committee note that recruitment of Teaching and Secretarial posts in NVS is made through direct recruitment method and by promotions following the prescribed recruitment rules. The vacancies under the direct recruitment are advertised in the Employment News and other leading newspapers and the appointments under promotion quota is done by holding meeting of Departmental Promotion Committee, depending upon the availability of vacancies. The Committee also note that recruitment of Headquarters and Regional cadre posts is done at the central level and the recruitment of Vidyalaya cadre posts (Teaching and Non-Teaching) is done at the regional level except for the recruitment of Principals which is done at the central level.

**Reply of the Government**

3.14 No action required.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**



**Recommendation (Sl. No. 33, Para No. 3.15)**

3.15 The Committee have been informed that reservation policy of Government of India in favour of Scheduled Castes and Scheduled Tribes is applicable for appointment through (a) Direct Recruitment (b) by promotion on Secretarial and Teaching posts in NVS up to the Junior Class – I post. The Committee express their serious concern over the fact that despite the reservation and relaxation / concessions provided to SCs and STs, the vacancies reserved for them have not been filled up fully. According to the statements on recruitments during the years from 1998 till 2006-07, SC and ST posts of Principal, Vice Principal, Teaching Staff and Secretarial Staff have not been fully filled up during each recruitment year and these posts are shown as carried forward vacancies every subsequent year. According to the latest information, i.e. as in 2006-07, the carried forward SC and ST vacancies in the posts of Principal, Vice Principal, Teaching (PGTs, TGTs, Misc. categories) and Non-Teaching categories are 10 and 30, 15 and 22, 26 and 170 and 177 and 146, respectively. The reasons for carrying forward of vacancies are stated to be that qualified SC/ST candidates are not available for the post of Principal, Teaching and Non-Teaching posts and as such unfilled SC/ST vacancies are carried forward as backlog vacancies after every recruitment year. Vacancies in case of PGTs are reported to include promotion quota also for which eligible candidates are also not available in the feeder cadre. Further, it is reported that vacancies also include the vacancies of SUPW teachers for which recruitment has been stopped for the last many years and the vacancies of TGTs (3<sup>rd</sup> Language) for which recruitment is yet to be made.

### Reply of the Government

3.16 The latest status showing the sanctioned post and category-wise (ST/SC/OBC) vacancies in respect of PGT and TGT and Miscellaneous Teachers as on 31.10.2007 is as under:-

	Sanctioned	Vacancies				
		Gen.	OBC	SC	ST	Total
PGTs (Dr.Quota)	2696	188	59	48	36	331
PGTs (Pr.Quota)	795	117	N.A.	41	47	205
TGTs (100% Dr.)	3829	170	121	83	125	499
Misc. Tr. (100% Dr.)	2562	1	61	7	7	76

814 Teachers has been selected against advertisement in Employment News dated 13-19 Jan, 2007. Offer of appointment to fill up the vacancies under Direct quota have been issued to these 814 selected candidates by ROs during the month of June 2008 for which category-wise details is as under:-

	Offers sent to candidate for fill up the Vacancies				
	Gen.	OBC	SC	ST	Total
PGTs (Dr. Quota)	189	87	42	8	326
TGTs (100% Dr.)	170	133	65	48	416
Misc.Tr. (100% Dr.)	5	54	9	4	72

Joining status is awaited. The process of filling 205 posts of PGTs, under Promotion Quota is in progress.

Status of vacancies of Principals as on July, 2008 is as under:

DIRECT				PROMOTION		
SC	ST	OBC	Gen.	SC	ST	Gen
-	8*	-	-	2	17**	10

\* 8 vacancies have been filled on deputation basis due to non-availability of ST candidates.

\*\* The vacancies could not be filled-up for non-availability of STs from the feeder cadre.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 34 Para No. 3.16)**

3.17 The Committee feels that there is no dearth of educated SC/ST candidates presently in the country. Had the Ministry of Human Resource Development / NVS made serious efforts to fill all these posts, such huge backlog of carried forward vacancies would not have occurred. The Committee recommend that the Ministry / NVS should make sincere attempts to fill up the posts reserved for SCs and STs as far as possible in the same year in which such vacancies occur. The Ministry should also consider imparting in service training to SC/ST candidates having minimum educational qualification before appointment. The Committee would like to be informed about the action taken to fill up carried forward vacancies in the categories where those vacancies exist within three months of the presentation of this Report to Parliament.

**Reply of the Government**

3.18 It is submitted that carry forward vacancies of teachers under direct quota have been filled up under special recruitment drive of teachers for SC/ST for which offers were given in the year 2007.

3.19 All efforts have been made to fill up the vacancies of Principals under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the employment news. Special care is also taken to intimate the same to SC/ST welfare associations.

3.20 The efforts made to fill the SC/ST vacancies of Principals is mentioned in **Annexure-E** (Promotion quota) and **Annexure-F** (Direct quota).

3.21 Carry forward vacancies of teachers under direct quota have already been filled up under special recruitment drive of teachers for OBC/ST/SC.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

3.22 Please see Para No. 1.14 of Chapter – I.

### **Recommendation (Sl. No. 44, Para No. 4.7)**

3.23 The Committee note that the Ministry of Human Resource Development have nominated Deputy Educational Advisor (G) of the rank of Deputy Secretary as Liaison Officer for Secondary Education Bureau who administratively looks after the affairs of Navodaya Vidyalaya Samiti. The Committee have also been informed that Deputy Director (Personnel & Establishment) and Deputy Director (Administration) have been nominated as Liaison Officer in Hqrs./ regional office level and Assistant Directors dealing with personnel, establishment and administration at Regional office of Samiti as Liaison Officers for JNVs under the region for SC/ST categories. The Committee note with concern that Liaison Officers nominated in the Bureau are not functioning on full time basis and are looking after their work in addition to their other duties. The Committee recommend that Liaison Officers nominated in the Department of Education and Bureaus should work on full time basis exclusively to look after the matters concerning the Scheduled Castes and Scheduled Tribes and should invariably belong to SC/ST category for effective monitoring of reservation policies both in employment and admission of candidates belonging to SCs/STs in Navodaya Vidyalaya Samiti and Navodaya Vidyalaya respectively.

### **Reply of the Government**

3.24 Dr. G.L.Jamulkar, Deputy Educational Advisor, Department of School Education & Literacy has been nominated as liaison officer to look after the matters concerning SCs &

STs in Navodaya Vidyalaya Samiti with effect from 5.9.2008 in addition to his normal duties.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 48, Para No. 4.18)**

3.25 The Committee further recommend that the nodal Ministry should issue an instruction to the appointing authorities at various level to verify the caste certificate produced by the candidates at the time of their initial appointment, from the concerned authorities alongwith the verification of character and antecedent at the time of entry in Government service.

**Reply of the Government**

3.26 Noted.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 49, Para No. 4.25)**

3.27 The Committee note that no separate complaint register showing complaints / grievances of SC/ST employees is being maintained by the NVS authorities. The Committee recommended that separate registers for keeping the records of complaints / grievances of SC/ST employees together with their disposal should be maintained by NVS so that cases are disposed of more professionally.

**Reply of the Government**

3.28 The grievance of SC/ST employees are given due attention. Appropriate action as deemed fit is taken after conduct of inquiry for the same through the Regional Office concerned. A separate register has been maintained.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 50, Para No. 4.29)**

3.29 The Committee note that all newly appointed teachers are called for an Induction Programme in order to equip them with the Navodaya Vidyalaya culture and to update their professional skills. The Committee are happy to note that the SC/ST employees of Navodaya Vidyalayas are being sent to various trainings in a phased manner as per requirement and a uniform policy has been adopted. The Committee hope that this spirit would be kept in future also.

**Reply of the Government**

3.30 Noted. No action required.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**CHAPTER – IV****RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION****Recommendation (Sl. No. 25, Para No. 1.16)**

4.1 The Committee note that the governing body (Samiti) of Navodaya Vidyalaya consists of 25 members and the Minister in the Ministry of Human Resource Development is the Chairman. The Committee also note that the Vice Chairman and 3 MPs (2 Lok Sabha and 1 Rajya Sabha) are nominated by the Central Government, whereas 7 are ex-officio members and 13 members are nominated by the Ministry of Human Resource Development. The Committee further note that there is no specific provision in the Memorandum of Association and Rules of Samiti for nominating any SC/ST member on the governing body. The Committee, however, is happy to note that there is a proposal with the Ministry of Human Resource Development to nominate SC/ST person on the government body of the Samiti. The Committee recommend that the Ministry of Human Resource Development should initiate action to make suitable provision in the Memorandum of Association and Rules of the Samiti with a view to including at least one member each from SC and ST category of comparable status on the governing body of Navodaya Vidyalaya Samiti so that the interest of SC/ST people are taken care of.

**Reply of the Government**

4.2 The governing body (Samiti) of Navodaya Vidyalaya Samiti consists of 28 members now. Minister of HRD is the Chairman. The list of members of the Samiti is at Annexure-A.

4.3 The proposal for inclusion of SC/ST members will be considered for a decision in the next meeting of the Executive Committee.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

4.4 Please see Para No. 1.8 of Chapter – I.

#### **Recommendation (Sl. No. 38, Para No. 3.28)**

4.5 The Committee are surprised to note that even in the case of Sweeper category where no higher qualification is required, there is shortfall of ST category every year from 2003-04 to 2006-07. The Committee recommend that shortfall in ST posts in Sweeper category should be wiped out by recruitment at the earliest. The Committee are also surprised to note that posts of Teaching, Non-teaching staff excluding Sweepers have been clubbed together as a category in the statement on staff furnished to the Committee. The total number of this category as per statement as in 2006-07, is 13879 whereas the number of SCs and STs are shown as 2194 and 766, respectively and the shortfall of SCs and STs as 1.23% and 5.30%. The Committee are of the view that such clubbing together of different category of posts does not give the exact number of SCs and STs in a particular category. The Committee, therefore, recommend that NVS should maintain separate record for each category of posts so that exact number of particular staff, as also SC/ST amongst them, can be clearly projected. The Committee may be apprised of the position of staff accordingly.

### **Reply of the Government**

4.6 Vacancies of teachers etc. of SCs / STs are filled as per provisions of Recruitment Rules. All efforts have been made to fill up the vacancies of Principals under reserved category by the way of conduct of special recruitment drives from time to time and special emphasis is given for its publicity by issue of the notification in the local dailies through DAVP and in the employment news. Special care is also taken to intimate the same to



SC/ST welfare associations. Reasons for shortfall of Sweeper category is due to non- sponsorship of candidates by the Local Employment Exchange. The concerned Principal fills up vacancies of Sweepers at Vidyalaya Level through Employment Exchange. Directions have been given to all Regional Offices to fill up these vacancies, at the earliest. **(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

4.7 Please see Para No. 1.30 of Chapter – I.

### **Recommendation (Sl. No. 41, Para No. 3.31)**

4.8 The Committee note that concerted efforts are being made to reduce the shortfall by conducting special recruitment drive for filling up the post of Teachers reserved for SCs/STs. The drive is reported to be presently under progress. The second stage written examination for recruitment of Teachers for SC/ST categories in JNVs was held on 3<sup>rd</sup> December 2006 and the recruitment was to be completed by April 2007. The Committee also note that the special recruitment drive for filling up 21 posts of Principal under ST category had been notified in July, 2006 out of which only 6 posts have been filled up. The Committee strongly recommend that remaining 15 posts should also be filled as early as possible and the Committee may be informed accordingly. The Committee also note that special care was being taken by NVS to clear all backlog vacancies for SC/ST categories by the end of April 2007. Although the Committee appreciate that 1181 vacancies had been identified as on 1.7.2004 and NVS had been able to fill up 989 SC and ST vacancies (both direct and promotional), but at the same time the Committee are disappointed to know that 135 posts which were identified in different regions could not be filled up even though efforts were made. In addition, there were 57 posts as on 15.12.2006 still to be

filled up. The Committee have been informed that 135 posts could not be filled up due to non-availability of eligible SC/ST candidates in the extended zone of consideration. The Committee, however feel that the reasons cannot be factually correct as the details furnished about 135 posts also contain direct recruitment posts like 12 SC posts of LDC, Drivers etc. and that of 18 ST posts of Principal etc. where the question of zone of consideration does not arise at all. The Committee view this as a serious lapse on the part of Ministry and advise them to be careful while furnishing note to the Parliamentary Committee for their scrutiny. The Committee recommend that special recruitment drive to fill up all the vacancies identified as on 2.7.2004 should be conducted and completed on priority basis and action completed in this regard should be apprised to them.

#### **Reply of the Government**

4.9 Efforts have been made to fill up 1181 backlog vacancies of teachers etc. of SCs/STs identified as on 01.07.2004. All vacancies have been filled up except 132 posts for which candidates are not available under extended zone of consideration under promotion quota and eligible candidates are not available for some of STs vacancies under direct quota.

4.10 As already stated in para 3.15, NVS has been able to fill all the vacancies of Principals under SC Category. The vacancies of Principals belonging to ST category remains unfilled for want of candidates in Direct/Promotion quota.

The following posts of teachers have been filled up under Special Recruitment Drive for filling up the posts under reserved category of SCs & STs conducted during 2006-07.

S. No.	Post	SC	ST
1.	PGTs	45	27
2.	TGTs	41	46
3.	Misc. Category Teachers	17	22

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### Comments of the Committee

4.11 Please see Para No. 1.38 of Chapter – I.

### Recommendation (Sl. No. 43, Para No. 3.39)

4.12 The Committee are constrained to note that backlog vacancies in promotion category for the years 2003-04 to 2006-07 have been shown against TGTs and miscellaneous category of teaching posts whereas according to recruitment rules, TGTs and miscellaneous category of teaching posts are to be filled up 100% by direct recruitment. The Committee would like to be apprised of the reasons for showing these as backlog vacancies in promotion against TGTs and miscellaneous category of teaching posts. The Committee recommend that post of TGTs and miscellaneous Teaching posts shown as SC/ST backlog posts in promotion should be filled up by direct recruitment as per recruitment rules with due promptitude.

### Reply of the Government

4.13 Interviews has already been held on March 24,-26, 2008 to fill up the backlog vacancies of teachers. Status of backlog vacancies of SC / ST in respect of Teaching and Non-Teaching staff is as under:-

Post	Identified vacancies as on 1.7.2004	Filled up as on 31.01.2008	Filled up as on 29.02.2008	Efforts made but could not be filled up	Total	Balance vacancies to be filled	%age of filled vacancies
1	2	3	4	5	6	7	8
SC (DR)	533	523	523	10	533	0	100
ST (DR)	417	400	400	16	416	1	99.76
SC (PR)	114	83	83	31	114	0	100
SC (PR)	117	42	42	75	117	0	100
TOTAL	1181	1048	1048	132	1180	1	99.92

Since efforts were made to fill up 132 posts, these posts have been taken into account for calculating percentage.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

### **Comments of the Committee**

4.14 Please see Para No. 1.45 of Chapter – I.

### **Recommendation (Sl. No. 47, Para No. 4.17)**

4.15 The Committee are distressed to note that a teacher had obtained employment in the Samiti on the basis of false caste certificate. On verifying the facts, his services had been terminated but no criminal proceedings were initiated. Whereas the person had obtained employment by providing false caste certificate, the offence committed by him is very serious and the case should have been registered in the Police Station in the first instance as a case of forgery. The Committee, however, are distressed that no FIR had been lodged nor any criminal proceedings have been initiated against the person concerned. By not registering a criminal case against him, the NVS has allowed an offender to go scot free. The Committee also note that during the years 2003-04 to 2006-07, two cases of production of false SC/ST caste certificates have been identified under Regional Office, Lucknow. The Committee urge the Ministry to follow up the cases pending with District Magistrate Lucknow, expeditiously and the outcome thereof be apprised to the Committee. The Committee strongly recommend that penal action should be initiated against the offender whenever a person is found guilty of producing false caste certificate. The Committee also recommend that the Ministry and NVS should also fix responsibility on officers for not initiating criminal proceedings in such cases.

### Reply of the Government

4.16 Status reported by Regional Office, Lucknow in above said two cases of production of false SC/ST caste certificates are as follows:-

Sl. No.	Name of the Employee	JNV	Designation	Present status	Remarks
1.	Shri Shambhu Prasad	Mahoba	TGT (Eng)	Working in JNV, Mahoba	Even after repeated reminders (copies enclosed), report is still awaited from the concerned District Magistrate.
2.	Shri Vinod Kumar	Bulandshahr	PET	Working in JNV, Bulandshahr	The concerned District Magistrate has reported that the Caste Certificate has been found to be correct (copy enclosed).

### Comments of the Committee

4.17 Please see Para No. 1.51 of Chapter – I.

**CHAPTER – V****RECOMMENDATIONS/OBSERVATIONS IN RESPECT OF WHICH FINAL REPLIES OF THE GOVERNMENT HAVE NOT BEEN RECEIVED****Recommendation (Sl. No. 26, Para No. 1.17)**

5.1 The Committee are happy to note that local MPs are associated in the activities of Navodaya Vidyalayas as there is a provision to nominate an MP as member in the Vidyalaya Advisory Committee of all Navodaya Vidyalayas. The Committee would like the NVS to continue the initiative taken by them in this regard.

**Reply of the Government**

5.2 The reply of the Government is still awaited.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**Recommendation (Sl. No. 27, Para No. 2.12)**

5.3 The Committee note that as per the policy of the Government, one Jawahar Navodaya Vidyalaya is to be established in rural areas in each district of the country. According to the Annual Report 2005-06, a total of 551 Jawahar Navodaya Vidyalayas had been established covering many districts of the country. The Committee are surprised to note that even twenty years after envisaging setting up of Navodaya Vidyalayas in the country, all the districts of the country have not been covered so far. The Committee have observed that not a single JNV has been established in the State of Tamilnadu, as per the information furnished in the Annual Report 2005-06. The Committee strongly recommend that whatever the reasons might have been for not opening of JNVs in Tamilnadu all these years, the Union Government and the State Government of Tamilnadu should make concrete efforts for setting up of JNVs in the State at the earliest so that the rural children,

especially from the weaker sections of the State are not deprived of the free education meant especially for them.

**Reply of the Government**

5.4 The reply of the Government is still awaited.

**(Vide Ministry of Human Resource Development, Department of School Education and Literacy, O.M. No. F.No. 17-42/2007-UT-I dated 05.01.2009.)**

**NEW DELHI**  
**March, 2010**  
**Phalguna, 1931 (Saka)**

**(GOBINDA CHANDRA NASKAR)**  
**CHAIRMAN**  
**Committee on the Welfare of**  
**Scheduled Castes and**  
**Scheduled Tribes**

**MINUTES****COMMITTEE ON THE WELFARE OF SCHEDULED CASTES  
AND SCHEDULED TRIBES  
(2009-2010)****(FIFTEENTH LOK SABHA)****ELEVENTH SITTING  
(27.01.2010)**

The Committee sat from 1430 to 1530 hrs. in Committee Room No. "G-074", Parliament Library Building (PLB), New Delhi.

**PRESENT****Shri Gobinda Chandra Naskar - Chairman****MEMBERS****Lok Sabha**

2. Shri M. Anandan
3. Shri Bhudeo Choudhary
4. Shri Kamal Kishor 'Commando'
5. Shri Ashok Kumar Rawat
6. Shri Bajju Ban Riyan
7. Shri Tufani Saroj
8. Shri Bhausahab Rajaram Wakchaure

**Rajya Sabha**

9. Shri Krishan Lal Balmiki
10. Shri Lalhming Liana
11. Shri Mukut Mithi
12. Shri D. Raja
13. Shri Thomas Sangma
14. Shri Brij Bhushan Tiwari

**SECRETARIAT**

1. Dr. R.K. Chadha - Joint Secretary
2. Ms. J.C. Namchyo - Director
3. Smt. Maya Lingi - Deputy Secretary
4. Shri M.L.K. Raja - Under Secretary



At the outset, the Hon'ble Chairman welcomed the Hon'ble Members of the Committee. The Committee then considered the draft report on Action Taken by the Government on the recommendations contained in the Part II of their Twenty-fourth Report (14<sup>th</sup> Lok Sabha) on the subject "Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas pertaining to Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas and adopted the same.

2. The Committee authorised the Chairman to finalise the Report and present the same to both the Houses of Parliament.

3. The members also requested the Hon'ble Chairman to undertake a study tour/field visit to examine the proper implementation of reservation in employment of SCs and STs in various organisations and to monitor the proper implementation of various programmes meant for SCs/STs. In this regard Hon'ble Chairman instructed the Secretariat to put up a note for Hon'ble Speaker.

4. The Committee also decided to hold their next sitting on Tuesday, the 9<sup>th</sup> February, 2010 to take oral evidence of the representatives of the Ministry of Tribal Affairs and the Planning Commission on the subject "Working of Tribal Sub-Plan (TSP)".

**The Committee then adjourned with a vote of thanks to the Chair.**

-----

APPENDIX-IV  
(Vide Para 4 of Introduction)

Analysis of action taken by the Government on the recommendations contained in the Twenty-fourth Report (14<sup>th</sup> Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes – pertaining to Part –II.

1. Total number of recommendations	25
2. Recommendations/observations which have been accepted by the Government ( <u>vide</u> recommendations at Sl. Nos. 35, 36, 37, 39, 40, 42, 45 and 46)	
Number	8
Percentage to the total	32%
3. Recommendations/observations which the Committee do not desire to pursue in view of the Government replies ( <u>vide</u> recommendations at Sl. Nos. 24, 28, 29, 30, 31, 32, 33, 34, 44, 48, 49 and 50)	
Number	12
Percentage to the total	48%
4. Recommendations/observations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration ( <u>vide</u> recommendations at Sl. Nos. 25, 38, 41, 43 and 47)	
Number	5
Percentage to the total	20%
5. Recommendations/observations in respect of which final replies of the Government have not been received ( <u>vide</u> recommendations at Sl. Nos. 26 and 27)	
Number	2
Percentage to the total	8%

**Annexure – I**Phone: 29244152,55 & 58  
29234153, 56 & 57**NAVODAYA VIDYALAYA SAMITI**(An Autonomous Organization under Ministry of Human Resource  
Development, Department of School Education & Literacy,  
Government of India)**A-28, Kailash Colony, New Delhi – 110048**

No.F.6-5/2005-NVS(Admn)

April 30, 2008

**NOTIFICATION**Subject: **Re-constitution of Navodaya Vidyalaya Samiti – req.**

In pursuance of Rule-2 of the Memorandum of Association & Rule of the Samiti and with the approval of the Ministry of Human Resource Development, Department of School Education & Literacy, the Navodaya Vidyalaya Samiti is reconstituted as under with immediate effect:-

(i)	Minister in the Ministry of Human Resource Development....Chairman	Shri Arjun Singh, Hon'ble HRM
(ii)	Vice-Chairman of the Society to be nominated by the Government of India	Shri M.A.A. Fatmi, Hon'ble MOS (HRD)
(iii)	Representative of the Ministry of Human Resource Development	Joint Secretary (SE), Department of School Education & Literacy
(iv)	Representative of the Ministry of Finance (Ex. Officio).... Financial Member	Financial Adviser (HRD), Department of School Education and Literacy
(v)	Chairman, Central Board of Secondary Education	Chairman, Central Board of Secondary Education Chairman
(vi)	Director, National Institute of Educational, Planning and Administration	Director, National Institute of Educational, Planning and Administration (now known as Vice Chancellor of National University of Educational, Planning and Administration).
(vii)	Director, National Council of Educational Research & Training	Director, National Council of Educational Research & Training
(viii)	Commissioner, Kendriya Vidyalaya Sangathan	Commissioner, Kendriya Vidyalaya Sangathan
(ix-x)	Two Education Secretaries of State/UT Governments to be nominated by the Ministry of Human Resource Development	1) Secretary Incharge of School Education, Government of Andhra Pradesh.  2) Secretary Incharge of School Education, Government of Rajasthan.

(xi-xii)	Two Directors of Public Instruction or Directors of Education of State/UT Governments to be nominated by the Ministry of Human Resource Development	<p>1) Director of Education, Government of Assam.</p> <p>2) Director of Education, Government of Haryana.</p>
(xiii-xvi)	Four Educationists/Scientists to be nominated by the Ministry of Human Resource Development.	<p>1) Prof. Arvind Kumar, Centre Director, Homi Bhabha Centre for Science Education, Tata Institute of Fundamental Research, V.N. Purav Marg, Mankhurd, Mumbai – 400 088 (Maharashtra)</p> <p>2) Fr. E. Abraham, SJ, Director, XLRI, Post Box 222, C.H. Area (East) Jamshedpur – 831 001 (Jharkhand)</p> <p>3) Dr. (Mrs.) Shyama Chona, Principal, Delhi Public School, Sector – 12, R.K. Puram, New Delhi – 110 022.</p> <p>4) Mrs. Mahrukh Singh, Principal, Mothers' International School, Sri Aurbindo Ashram Marg, New Delhi – 110 016.</p>
(xvii-xviii)	Two representative from the Industry to be nominated by the Ministry of Human Resource Development	<p>1) Shri Niranjana Patnaik, Ramchandrapur, Orissa Legislative Assembly, N-2/29, Nayapalli, Bhubaneswar (Orissa)</p> <p>2) Shri Shiv Nadar, Chairman, HCL Technologies Ltd., NOIDA (Uttar Pradesh) (Term is going to expire on 27<sup>th</sup> May, 2010).</p>
(xix-xx)	Two principals of Navodaya Vidyalayas to be nominated by the Ministry of Human Resource Development	<p>1) Shri M.C. Charles, Principal, Jawahar Navodaya Vidyalaya, Ratibad, Bhopal, Madhya Pradesh</p> <p>2) Ms. Kamini Shrivastava, Principal, Jawahar Navodaya Vidyalaya, Pandhana, Khandwa, Madhya Pradesh.</p>
(xxi-xvi)	Four Members of Parliament from Lok Sabha (out of which one Member shall be a Lady member) and Two Members of Parliament from Rajya Sabha, to be nominated by the Government.	<p><b>Lok Sabha:-</b></p> <p>1) Shri Sachin Pilot, Member of Parliament from Lok Sabha</p> <p>2) Shri Bachi Singh Rawat, Member of Parliament from Lok Sabha</p> <p>3) Smt. Daggabati Purandareswari, MOS (HRD) the lady Member of Parliament from Lok Sabha</p> <p>4) Shri Deepender Singh Hooda, Member of</p>

		Parliament from Lok Sabha  <b><u>Rajya Sabha:-</u></b>  1) Sh. Jai Prakash Aggarwal, Member of Parliament from Rajya Sabha  2) Prof. Ramdeo Bhandary, Member of Parliament from Rajya Sabha
(xxvii)	Commissioner, Navodaya Vidyalaya Samiti (Ex-Officio)	
(xxviii)	Joint Commissioner (Admin) & Ex-Officio Secretary of the Society	

The term of membership of members at (ix) to (xx) will be three years from the date of nomination except for Shri Shiv Nadir, Representative from the Industry at (xviii) whose three years term will expire on 27<sup>th</sup> May, 2010.

(Alok Verma)  
Joint Commissioner (Admn)

Copy to:-

1. PS to Hon'ble HRM & Chairman, NVS.
2. PS to Hon'ble MOS (HRD) & Vice-Chairman, NVS.
3. PS to Secretary, Department of School Education & Literacy.
4. All Members of the Samiti.
5. All Members of the Executive Committee of Navodaya Vidyalaya Samiti.
6. PS to Additional Secretary, Department of Higher Education.
7. Under Secretary, Department of School Education & Literacy (UT. 1 Section), Ministry of HRD, Shastri Bhawan, New Delhi – 110 001 – with reference to his letter No. 5-18/2003-UT.1 dated 15<sup>th</sup> February 2008.
8. Education Secretaries of all the States/Union Territories.
9. All District Magistrates and Chairman, Vidyalaya Management Committee of Jawahar Navodaya Vidyalayas.
10. All Regional Offices of Navodaya Vidyalaya Samiti.
11. Principles of all Jawahar Navodaya Vidyalayas.
12. Guard file.

**ANNEXURE - II****DETAIL OF DPCs HELD SINCE 2005 FOR PROMOTION FROM  
VICE-PRINCIPAL TO PRINCIPAL**

<b>SL. NO.</b>	<b>DPC HELD ON</b>	<b>NO. OF PRINCIPALS PROMOTED</b>
1	22/3/05	Gen-05
2	21/8/06	UR-07 SC-01
3	26/4/07	UR-4 SC-3 ST-1
4	21 <sup>st</sup> to 23 <sup>rd</sup> Feb. 2008	UR-36 SC-7

**ANNEXURE - III****Detail of recruitment and appointment made for filling up of vacancies of Principals (Direct Recruitment)**

<b>SL. NO.</b>	<b>Details of meeting of Selection Committee to fill SC/ST vacancies of Principlas</b>	<b>Number of individual appointed</b>
1	Meeting of Selection Committee held on 31.3.06 to 13.4.06 held for recruitment of Principals on Direct Basis for following vacancies:  SC – 18 ST – 22 OBC – 43 Gen – 63	SC – 19 ST – 01 OBC – 51 General – 90 PH – 01 (Gen)
2	Meeting of Selection Committee held on 22.9.06 for filling up of 21 vacancies of Principals for ST as Special Recruitment Drive:	ST 05
3	Meeting of Selection Committee held on 12/13.06.07 for filling up of SC-05, ST-15 vacancies of Principals as Special Recruitment Drive	SC 05 ST 03
4	Meeting of Selection Committee held on 29.02.08 for filling up of 10 vacancies of Principals under ST category failing which on deputation basis as Special Recruitment Drive:	02 ST 08 Deputation